

12.10 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business for the week commencing 30th March will consist of—

(1) Consideration of any item of Government Business entered in today's Order Paper and not concluded.

(2) Discussion and voting of Demands for Grants in respect of the Ministries of—

Works, Housing and Supply

Scientific Research and Cultural Affairs

Transport and Communications
Labour and Employment.

(3) Discussion on the Report of the Inquiry into the Chinakuri Colliery Disaster laid on the Table of the House on the 16th February, 1959, on a motion to be moved by Shrimati Renu Chakravartty and others on 2nd April, at 5 P.M.

12.11½ hrs.

DEMANDS FOR GRANTS—contd.*MINISTRY OF INFORMATION AND BROADCASTING**

Mr. Speaker: The House will now take up discussion and voting on Demands Nos. 61 to 63 and 124 relating to the Ministry of Information and Broadcasting for which four hours have been allotted.

Hon. Members desirous of moving cut motions may hand over at the Table within 15 minutes the numbers of the selected cut motions. I shall treat them as moved, if the Members in whose names those cut motions stand are present in the House and the motions are otherwise in order.

*Moved with the recommendation of the President.

DEMAND No. 61—MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 16,17,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1960, in respect of 'Ministry of Information and Broadcasting'."

DEMAND No. 62—BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 4,25,77,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1960, in respect of 'Broadcasting'."

DEMAND No. 63—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 3,14,88,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1960, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting'."

DEMAND No 124—CAPITAL OUTLAY ON BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 1,83,33,000 be granted to the President to complete the sum necessary to defray the charges

[Mr. Speaker]

which will come in course of payment during the year ending the 31st day of March, 1960, in respect of 'Capital Outlay' on Broadcasting."

Shri Prabhat Kar (Hooghly): Mr. Speaker, the Ministry of Information and Broadcasting which functions through the various media of publicity has placed before us a report of their activity for the year 1958-59. I would say that while it is the function of the Ministry to give proper publicity through the various media, it was guilty of allowing one of the oldest newspaper agencies to go out of existence; the United Press of India, which had to its credit yeoman's service during the period of the national movement. When the only other agency which was foreign owned was all the time trying to sabotage the national movement and was not prepared to carry any message, the United Press of India through their agencies have been helping the national movement. After Independence, it was expected that the National Government would help this news agency. Instead of helping this news agency which has served the nation during those days, it has created a situation by which this press agency has to close its unit. The reason was, the Government of India said, that it could not give any financial help to the agency and the present attitude was that the Agency has too much financial obligation and debts and inadequate financial resources.

This agency made certain proposals. The proposal was as follows. The current monthly budget was balanced from May 1958 by drastic reduction in expenses so that there might be no more accumulation of liabilities. A scheme of compromise with the creditors was adopted by the Board of directors which would clear the past liabilities. A petition was also submitted to the Calcutta High Court under section 391 of the Companies Act. The Court admitted the petition and ordered a meeting of the credi-

tors as also of the shareholders to be held on the 22nd November, 1958 under the Chairmanship of the Sheriff of Calcutta who would submit a report of the meeting to the High Court within 15 days of the date of the said meeting. Negotiations were also started with the creditors in terms of the scheme of compromise. Among the creditors, the West Bengal Government had readily agreed not to demand their claim for a period of ten years from the period of sanction of the scheme by the High Court. The Government of India was also approached to give the company a similar moratorium for ten years. As the Union Government preferred liquidation of the present company which would have resulted in their getting nothing from the company, it was thought that they would not disfavour such a proposal for a 10-year moratorium. The company with the help of Dr. B. C. Roy and the Sheriff of Calcutta started collecting a fund and Rs. 70,000 were collected. At the time when these negotiations were going on, the Government of India did not see their way to stay their hands and they felt that greater resources were necessary to rehabilitate the U.P.I. All the pleadings and depositions to give at least two or three months time to the agency which would definitely help in effecting all-round improvement of the agency had no effect. The Government would have lost nothing. This was not paid any heed to. One of the oldest news agencies of India thus had to go out of existence. This is the report of this Ministry during the last year.

The Press Commission's recommendation about the Price Page Schedule is still outstanding. The small paper owners and the small papers are suffering as a result of the Government's not taking any decision. This decision has not been taken because of pressure from the big press owner magnates who are not inclined to oblige the Government and agree to such a decision. The Government

have always to submit to the big capitalists and they have not taken any decision and the Press Commission's recommendation is still kept in abeyance. Time and again, this matter has been raised here in this Parliament. But, we do not know why this Government is still hesitating to implement the recommendation of the Press Commission. We hope that the hon. Minister will give a satisfactory reply. Rather, I would request him to make an announcement that during the coming months, he will see that this recommendation is implemented.

One point I have not been able to understand about the release of the resignation of Mr. O. Mathai through the Press Information Bureau, how it happened; whatever the circumstances, how the resignation of an individual officer was released through the Press Information Bureau. Because, neither it was a Government communique nor it had anything to do with the Government as such. It was the resignation of an individual. Yet, the Press Information Bureau circularised and gave publicity to this resignation letter.

This Ministry deals with various media of publicity. It is very difficult to deal with each and every item of them. Coming to the All India Radio, there have been complaints from the artistes about the treatment that they get in various stations at the hands of departmental officers. This complaint was raised, and it was requested that the Minister himself should take cognizance of these grievances and try to satisfy the artists. But this has been left entirely in the hands of those persons against whom the complaints have been made.

There was also complaint against the audition system. This also was communicated to the hon. Minister, but the same system still continues in various stations. Particularly, the complaint was made by a number of

artists from Calcutta, but the same system still continues there.

Then, I come to the news relay of the All India Radio, which shows, I would say, a somewhat partisan attitude. It is expected that the news really should be made in such a way as to give proper information to the people in general. But we have seen that even important issues in the international sphere and also even in the national sphere, are being covered in such a way that it can very well be said that the presentation represents a particular viewpoint.

During the unrest in the Middle East, when the troops were landed in Lebanon and Jordan, All India Radio covered these items in such a manner as if these news items were coming from the British radio station. This was an international issue, and we here in India had been objecting to the fact that troops had landed in Lebanon and Jordan; and, therefore, the news relay should have been made in such a manner that it would really give the world sentiment and not the sentiment of one particular group or one particular region. This matter was brought to the notice of the hon. Minister, but he seems to have been satisfied with what was being relayed. I would request him to take personal interest and see how the news items are relayed through A.I.R. Let me give just one or two instances. On the day when the counting of votes in the by-election at Devicolam was being made, the A.I.R. news bulletin in the evening said that the counting had not yet finished, that the Communist candidate was leading, and that a special announcement would be made roundabout 9 P. M. or 10 P.M., but the promised announcement was not made at all.

I shall now give another instance. There are different political parties in our country, and these political parties have their annual conferences and congresses. I am not asking why the Congress of the Communist Party was not covered in the same way as the A.I.C.C. meetings of the Congress

[Shri Prabhat Kar]

Party, but I can dare say that none of the meetings of the other political parties, whether it be the PSP or the RSP or any other, has been covered by AIR in the same way in which it covers the meetings of the AICC. Similarly, the conferences of the HMS, the UTUC and the AITUC are not covered in the same way as the conferences of the INTUC. I would request the hon. Minister to look in to this matter and not simply give a reply that all these are covered. I would request him to go through this matter, and it will be in the interests of the people that he should see that no partisan attitude is taken by AIR towards any political party.

Then, there was the post of parliamentary commentator in the AIR, which post is now abolished. For the last eighteen months, there were about six persons tried, and I am really surprised to find that in the whole of India, we could not find a single man to cover this particular item as parliamentary commentator. This post has now been abolished.

I now come to the films. We are suffering from a foreign exchange crisis, and yet, we find that the cinema-houses in Bombay, Calcutta and Delhi are filled with foreign crime films; not only this but in every house we find books which it will be difficult for any man of taste to go and see even. We are pruning our Plan because of the foreign exchange crisis; yet, all these foreign films are imported for exhibition. We know what difficulties we are facing in order to get our film which has earned international name and fame and which has won the highest honour as an Indian film, exhibited in the foreign countries. This is the attitude of the other countries, and so far as we are concerned, we find that India becomes a dumping ground for any kind of film; and we do not bother if our foreign exchange is exhausted. It is high time that this sort of thing should be stopped.

British news reels are still continued to be displayed in our cinema-houses. These show news items which really give a picture of the domination of White over Black on the African land. The brutalities are still continued to be exhibited in the land of India where we are all anxious to see that the people in Africa get proper justice and that these brutalities are stopped; and we pay from our foreign exchange for this.

Then, we have a State Award Committee for films, which gives prizes for the best films. But it is strange that films which have earned international name and which have got the highest honour have not been considered by the State Award Committee. Something is wrong somewhere. How is it that a film which has earned such a name and which has got the highest honour as an Indian film has not been considered fit for the State Award? It is really a strange thing. Yet, these things are continuing. We say that our State Award committees, regional or central, are functioning well and yet we find that while we get appreciation for our films abroad, still in the national sphere, the directors of those films or those films have not been given any appreciation whatsoever. The hon. Minister should take note of this also.

Again, when we are importing raw films and spending about Rs. 2 crores by way of foreign exchange, it is necessary that we should have some sort of control over it. It is necessary that we have some sort of control over it. I have got no complaint against any individual director or actor or producer, but I would say that most of the raw film that is imported is wasted. The films produced are of 20,000 feet and in that you can find everything that is possible under the Sun, and also see a life which you will nowhere find, either in village or city, something which will give you the idea that the particular story may belong to any part of the world, but you can very well say that it is not a

story which can be said to be a story belonging to India. This wastage of the imported film at a time when there is a foreign exchange crisis should be stopped, and it is necessary that restrictions should be imposed. Otherwise, it will be very difficult for us to see that the film really plays its part.

It is a medium of education too, and here I do not know what the Ministry is doing. It has given complete freedom to the producer and director to do as they like, and the one thing that they do very well is that they create a thing which in no way is helpful in building up society, either the children or the adult, and it goes against the national interests. It is high time the Ministry took note of it.

Another thing which does not get any patronage from the Ministry is the Indian stage. I come from a State where we are proud that we have had the tradition of the professional stage for nearly 100 years, and it is a stage which has created and helped build up a national character, a national movement. It is from this stage that the people in the past imbibed enthusiasm.

The Minister of Information and Broadcasting (Dr. Keskar): May I say that stage and drama are not under this Ministry? It might be taken up when the Ministry of Cultural Affairs comes up.

Shri Prabhat Kar: The stage is a medium of education and publicity also.

Mr. Speaker: But another Minister is in charge of it. Very well, let him attack the other Minister. His time is up.

Shri Prabhat Kar: A Central Information Service has been started, and I think it is a step in the right direction, but the rules that have been framed which have been notified in the Gazette of India dated

February 21, 1959, negate the principles of justice, equity and fairplay. The date 1st November, 1957 has been selected as a crucial date. Even candidates selected by the UPSC, who have completed their period of probation and whose period of probation has been terminated as a result of satisfactory service, have been excluded because they happen to be recruited after November 1, 1957, while many of the appointments which have been made directly by the Ministry without going through the UPSC have been covered. I would request the hon. Minister to go through these rules again and see that wherever they operate against the existing employees, particularly those who have gone through the examinations of the UPSC, such employees are covered. Otherwise, this will unnecessarily create bickerings amongst the staff which will naturally hamper the efficiency of the department.

Lastly, I would request the hon. Minister to see that Indian news reels are sent to foreign countries, because nowadays we are preparing really very good news reels, and it is possible that we can send them to foreign countries, particularly in South-East Asia, and thereby earn foreign exchange too. We have not got any report as to how much we got out of exporting these news reels.

Dr. Keskar: There is exchange.

Shri Prabhat Kar: We really can get more if we popularise these news reels abroad.

Shri K. U. Parmar (Ahmedabad-Reserved-Sch. Castes): I thank you very much for giving me an opportunity after two sessions.

To me the Ministry of Information and Broadcasting is a very important Ministry so far as the eradication of untouchability is concerned.

Under article 17 of our Constitution we have abolished untouchability, and we have also passed the Untouchability (Offences) Act, but in

[Shri' K. U. Parmar]

practice, in the whole of India untouchability is still prevalent. This Ministry, by propaganda, through their broadcasts and publicity, can do more service to this nation to remove untouchability.

It is a pleasure to know that 40,000 radio sets have been given to the villages, but I am afraid the Ministry has not been successful in giving good programmes so that the villagers may be trained, or, as is often stated by the other Ministers also, public opinion may be created. So, I trust that the hon. Minister will take pains to see that this national programme is carried out by this Ministry.

I have gone through the Report for 1958-59 of the Ministry. On page 22 I find that in the budget estimates of the Films Division for 1959-60 provision has been made for the production and distribution of the under-mentioned films:

- (1) 62 documentaries
- (2) 6 films for the Ministry of External Affairs.
- (3) 6 films for Tourist Publicity
- (4) 2 Cartoon films
- (5) 12 Teaching films
- (6) 12 Instructional films
- (7) 6 Instructional films for ICAR
- (8) 6 Archive films
- (9) films on Gandhiji
- (10) 1 full-length film on untouchability (may be assigned to a private producer)

I would like to know the progress so far made in the production of the last one, because it is the only film to be produced on the removal of untouchability, and that too by a private producer.

You know untouchability is a disease that has spread in the whole of India. If the Ministry takes some interest to make people understand that untouchability is a blot on Hinduism, it can be removed, and I trust the hon. Minister will look into the matter.

Secondly, the standard of our films is going down day by day. We are importing raw films worth about Rs. 2 crores. In spite of that, the films produced nowadays have a degenerating effect not only on youngsters but children between 8 and 12. I myself have heard them singing, with acting:

लाल लाल गाल,

ईना नीना डीणा,

सी ए टी कैंट . . . क्या हो गया . . . !

etc. This gives a very wrong impression to our younger generation. I would like to know whether these films are censored by the Censor Board, and why the Censor Board allows such things. On the one side, our President is kind enough to give these awards of Padma Sri etc., to these actors and actresses; on the other hand, useless pictures are produced in our country which have a morally degenerating effect on the younger generation.

Now, I come to advertisements. During 1958 it is found from the Report that Rs. 14,53,000 were spent on advertisements, but it will be seen that a major portion of that amount has been given to the English papers, English dailies, only, and the regional language papers have been given very little chance.

Even in regard to the amount spent through these regional papers, partiality has been observed and those papers which are favouring the party in power have been given advertisements. This is not good for a healthy democracy. I would therefore appeal to the hon. Minister of Information and Broadcasting to see that no discrimination is made in giving advertisements.

I would also like to draw his attention to the Press Commission's

recommendations. The Press Commission has made a number of recommendations. I do not understand why the same have not been implemented. I do not understand why the same have not been implemented by the Ministry. If the recommendations are not to be implemented, I do not understand what is the reason for appointing such Commissions. On such Commissions, we are spending time, money and energy. If we are not bound to go through and implement the recommendations they make, there is no use of appointing such Commissions.

Then it has been brought to my notice by some Pressmen that some delegations are being sent to tour inside the country as well as outside the country. It is found that mostly some favoured few journalists have been recommended and sent abroad. If you see the record of the last five years, you will find that only a few selected persons have been repeatedly sent abroad as also sent to tour inside the country.

When we see the news papers of this country and those of the countries, what do we find? In our Indian newspapers, only the lectures of a few Ministers and whatever spoken by Congress workers are being reported and given wide space; very little of other news has been given to the public. I do not understand why such poisonous things, why such poisonous party information is being given and no 'neutral' news is given to the people.

I come from Ahmedabad and I know that there are some Gujarati papers which have been given full advertisements, and on the strength of those advertisements, they have become just slave papers. Whenever a Minister comes, they play up the news. Recently our Finance Minister had been there. Even if he speaks from the bathroom, everything is reported. But the activities of Opposition parties are not given publicity. We had a conference of the Republican Party. There were

thousands of persons attending it. But not a single line was reported in those papers. If these things go on, it is shameful to our healthy democracy. When I find that our hon. Prime Minister is the only democrat who is preaching democracy, I ask why the same thing is not carried out by other Ministers.

I have to request the hon. Minister to see that the Press is not made a slave of the ruling party, because if it is organised to serve the interests of the ruling party, it will be doing a great injustice to our growing democracy.

Shri Hoda (Nizamabad): Is he the master of the Press?

Shri K. U. Parmar: Because he is giving advertisements to the papers, the papers have been captured by them.

I will not take much time, but will refer to instance concerning my constituency which has been brought to my notice by a well known dramatist, and artist drama producer. He has written me a letter. He has also written to the Secretary of the Ministry of Information and Broadcasting. I will read the contents of his letter to me.

Mr. Speaker: If it relates to a drama or dance, he may reserve it for another Ministry. If it relates to Information and Broadcasting he may refer to it.

Shri K. U. Parmar: It relates to AIR. I will read a few lines.

"I am sure that you will be well aware that I have directed and produced a Gujarati play, *Duniya su kah che*. In the Fourth Bombay State Natya Mahotsava held in Bombay last year, for and on behalf of the All India Women's Conference, Ahmedabad Branch, my above drama had won a second prize of Rs. 1500.

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Also I had personally been awarded a silver medal for the best acting performance of the year 1958 along with a cash prize of Rs 101 by the Chief Minister of Bombay State. A similar medal and cash prize was also awarded to the heroine of my above play in the Natya Mahotsava. In short, our play was highly acclaimed as one of the best plays and the greatest highlight of the season, having won three awards, two for the best acting performance and one for the high rank of the play."

Even in spite of these things, when the artist told the Station Director to stage his play on AIR, the Station Director approached the Secretary of the All India Women's Conference. It has been brought to my notice in his letter by the artist that the lady who was Secretary of the All India Women's Conference there asked the Station Director to engage her own son-in-law in the play, as the artist did not include his name in his list. When this was not agreed to, she said she would not execute the contract. As such, the contract was cancelled.

I think it was no business of the Station Director to approach the All India Women's Organisation. On the contrary, he should have directly contacted this playwright. He should have very nicely played his role.

This is not the only thing in AIR Ahmedabad. Red-tapism, nepotism and favouritism are going in the Ahmedabad station. Some producers have been employed on a very high salary—Rs 500 per month. But no advertisement was given in any paper. They were directly recruited straight. And who are they? Those who do not know what art is. They are not artists by birth or profession. They have just been appointed as artists. Some persons who do not know the actual art have been taken in while real artists have been left

behind. There is a strong complaint on this score. Even those papers which are the party papers once complained that what was going on in the All India Radio Station was not desirable.

Then I have seen that some programmes for Harijan Saptas are broadcast from AIR Ahmedabad. But only third-rate persons have been invited and asked to deliver some lectures. Persons who are engaged in social welfare or those who have written books on the subject are never being called. I hope the hon. Minister will take that much trouble to see that untouchability removal should be our National Programme. He should see that his whole influence is utilised for this very purpose. I expressly say this for the only reason that our Information and Broadcasting Ministry is such that it can be useful to this country for creating public opinion against observance of untouchability.

I have said many things, but whether the hon. Minister will look into those matters or not, I cannot say, because many a time when such things are brought to the notice of the Ministers, they say something in the House and afterwards nothing is done. So I hope and trust that the hon. Minister who is present in the House, will do something in this matter.

बीमती उवा मेहक (सोत पुर) : अध्यक्ष महोदय, इनफार्मेशन और बाडकास्टिंग का महकमा बहुत जिम्मेदारी का महकमा है। इस महकमे की शक्ति से भाप देश को बना व बिगाड सकते हैं। और वही वजह है कि इस महकमे के मुलाजिमों की जिम्मेदारी बहुत ज्यादा है। लेकिन ताज्जुब की बात तो यह है कि इतने ज्यादा जरूरी महकमे के लिये केवल चार बच्चे रले गये हैं और उसमें से भी कुछ बक्त तो मानरेबल मिनिस्टर साहब से जायेंगे और बाकी बहुत ही कम समय माननीय सदस्यों को बोलने के लिये रह जाएगा। जो बक्त माननीय भवी महोदय जैसे उसका

उपयोग यह हमें समझाने में करेंगे। इस वास्तव में चाहती थी कि इसके लिये वार्षिक समय रखा जाय।

इस महकमे में जो उन्नति की है, उसके लिए मैं माननीय मंत्री महोदय को बधाई देती हूँ। जो रिपोर्ट छपी है उसको देखने से पता चलता है कि हर दिशा में इस महकमे में उन्नति की है और उन्नति करता चला जा रहा है।

चन्द्र बाते हैं जो मैं मिनिस्टर साहब से पूछना चाहती हूँ या उनके सामने रखना चाहती हूँ। पहली बात जो मैं पूछना चाहती हूँ वह यह है कि जो लो पेज प्रॉटिस्ट्स हैं, उनकी जो शिकायतें हैं, वे रफा हुई हैं या नहीं हुई हैं। दूसरी बात यह है कि बराबर यह कहा जाता है कि सिक्स्योरिटी आफ सविस इस महकमे में नहीं है, यह कहा तक सच है और अगर सच है तो इन-सिक्स्योरिटी को दूर करने के लिये क्या कदम उठाये गये हैं।

तीसरी बात जो मैं पूछना चाहती हूँ वह यह है कि टैम्पोरेरी सविस की बीमारी इस महकमे में ज्यादा है, वह कुछ कम हुई है या नहीं हुई है। मैं जानना चाहूँगी कि परमानेंट बेसिस पर लोग रखे जा रहे हैं या नहीं रखे जा रहे हैं।

मैं यह भी जानना चाहती हूँ कि जो नया केडर सविसिस का निकला है उसके अन्दर जो लोग लिये जाते हैं वे कौन लोग लिये जाते हैं। क्या जो टैम्पोरेरी हैं वे हैं और जो योग्य हैं, जो काबिल हैं, उनको इस केडर के जरिये के परमानेंट बेसिस पर लिया जाता है या नहीं लिया जाता है या लिये जा सकते हैं या नहीं लिये जा सकते हैं या इस केडर को केवल इसलिए खोला गया है कि बाहर के लोगों को ही केवल उसके अन्दर शामिल किया जा सके।

अक्सर यह सुनाई देता है और पता नहीं कहाँ तक सत्य है कि जब कोई ऊँची या

बड़ी सविस वाली होती है या जब आप कोई नई सविस देना करते हैं तो जो आपके रेडियो में बहुत दिनों से और बहुत बरसों से लोग काम कर रहे हैं और जो अभी भी टैम्पोरेरी हैं और परमानेंट न करने की कोई वजह होगी जो कि मुझे मालूम नहीं है, उनको भीका न देकर, उनको तरफकी न दे करके, उनको प्रायः बढ़ने का अवसर प्रदान न करके, बाहर से अक्सर लोगों को ले लिया जाता है और यह कह कर रखा लिया जाता है कि ये इंटरनेशनल फिगर हैं या इन्होंने बहुत ज्यादा ट्रेवल किया है, पश्चिम के मुल्कों में बहुत घूमे हैं, इसलिये इनको ज्यादा मुनासिब समझा गया कि रखा जाए। अगर ऐसा होता है तो मैं समझती हूँ कि वे हमारे काम के लिये बिल्कुल कोरे होते हैं। हिन्दुस्तान की जो परिस्थिति है, हिन्दुस्तान के रेडियो के जो काम हैं, जो प्रचार हैं, उसके लिये वे बिल्कुल कोरे होते हैं। यह मुम्किन हो सकता है कि इंटरनेशनल फील्ड में उन्होंने बड़ी इज्जत पाई हो या बड़े उस्ताद हों और बहुत से मुल्कों में घूमे हों लेकिन उनको हिन्दुस्तान को बढ़ाना है, हिन्दुस्तान में काम करना है और इस काम की उनको कितनी वाकफियत है यह देखा जाना बहुत जरूरी है। जो बातें मैंने कही हैं अगर ये सब गलतफहमिया हैं, तो मैं चाहती हूँ कि मिनिस्टर महोदय मेरी इन गलतफहमियों को रफा कर दें।

अब मैं दो तीन सुझाव मिनिस्टर साहब के सामने रखना चाहती हूँ। पहली बात तो यह है कि जो सेंसर बोर्ड है यह किस तरह से काम कर रहा है यह मैं जानना चाहती हूँ। मैं देख रही हूँ कि कुछ भी तरफकी नहीं हो पा रही है। आज भी मैं देख रही हूँ कि हीरर फिलम्स बहुत ज्यादा प्राती है, हीरर लिट्रेचर बहुत ज्यादा मार्किट में दिखाई देता है। इसका नतीजा यह है कि जो हमारे बच्चे हैं, जो १६-१७ बरस की उम्र के हैं, जिनको टीनएजर्स कहते हैं, उनकी हालत यह है कि

[श्रीमति उमा नेहरू]

रात बिन झकी को पकड़ते रहते हैं, ऐसी फिलम्स देखते रहते हैं। अगर इन्तिहाज देने भी जाते हैं तो उनके एक हाथ में इन्तिहाज की किताब होती है और दूसरे हाथ में हीरर पिक्चर का मैनेजीन। मैं जानना चाहती हूँ कि यह चीज क्यों नहीं बन्द होती है। मैं यह इसलिये कहती हूँ कि मैं समझती हूँ कि यह हीरर पिक्चर्स और यह हीरर सिनेमाज जब तक भ्रमण नहीं होंगे तब तक हम उन्नति नहीं कर सकते हैं। प्रायः तरक्की की हवारों योजनायें बना लें हवारों प्लान बना डालें लेकिन जब तक यह जो कीडा लगा हुआ है, यह दूर नहीं होता है, समाज को प्राय नहीं बदलते हैं, तब तक नामुम्किन है कि हम ठीक तरह से भागे बढ़ सकें। सेंसर बोर्ड को जरा प्राय कसिये, सेंसर बोर्ड से प्राय जरा कहें कि इस तरह की फिजूल चीजें न निकलने दें। अभी एक मेरे भाई ने कहा और मैंने भी सुना है कि सिलोन रेडियो से इस तरह के गाने आते हैं। अभी मेरे भाई ने "साल सास, सी० ए० टी० कैंट—कैंट माने बिल्ली" जैसे कुछ गानों का जिक्र किया है। ये सब सिलोन से आते हैं और इसमें कोई शक नहीं है कि वे तकलीफदेह होते हैं। मैं समझती हूँ बेमानी चीजों का कहना बेकार होता है। मैं चाहती हूँ कि इस ओर भी प्रायका ध्यान जाना चाहिये।

बच्चों की फिलम्स, जिनको बिल्डरस फिलम्स कहा जाता है वे सन्तोषजनक नहीं हैं और उनके बारे में और ज्यादा मेहनत करने की जरूरत है। मैं समझती हूँ कि इन फिलम्स को वे लोग तैयार कर सकते हैं जो बाइबल साइकिलोजी को समझ सकते हैं, वे लोग तैयार कर सकते हैं जिनमें कुछ इमेजिनेशन ज्यादा हो, जो कि बच्चों के प्रश्नों को समझते हैं, जो कि जानते हैं कि बच्चों के लिए प्लाट्स कैसे होने चाहियें, कहानियां कैसे होनी चाहियें, कान्ट्र्यूम्स कैसे होने चाहियें, सीटिंग भी कैसे होनी चाहिये। जब तक जो लोग इन फिलम्स

को बनाते हैं, वे इन चीजों से वाकिफ नहीं होंगे, तब तक मैं समझती हूँ कि जो भी फिलम्स तैयार करने वे बर्ड क्लास फिलम्स कहा जाई चायेंगी।

प्राय योजना का प्रचार भी बराबर करते रहे हैं और करते रहेंगे। लेकिन इस प्रचार के साथ साथ मैं चाहती हूँ कि प्राय शिक्षा का प्रचार और स्वास्थ्य का प्रचार भी करें। ये दोनों चीजें इस वकत समाज के वास्ते बहुत जरूरी हैं।

मैं जास तीर पर टैम्पोरेरी सर्विसिस के बारे में कहना चाहती हूँ। प्रायके पास जितनी भी टैम्पोरेरी सर्विसिस हैं, उनका जब मैं विचार करती हूँ या जब मुझ से लोग मिलने आते हैं और इसका जिक्र करते हैं, तो मुझे बड़ी धर्म सी महसूस होती है और मैं समझती हूँ कि इन बेचारों को प्रायने ऐसे ही इस तरह से टांग रखा है। यह कह कर कि प्राय मजबूर है यह समस्या हल नहीं हो सकती है। सरकार लाखों रुपया ऐसे ही खर्च कर रही है और मैं समझती हूँ कि ये सर्विसिस ऐसी हैं कि इन पर कुछ खर्च करना या इनके लिये, इनकी मलाई के लिये कुछ करना सरकार के लिये कोई बड़ी बात नहीं है। यह महकमा बहुत जरूरी महकमा है। इस वास्ते इन गरीब लोगों को भागे न बढ़ा कर, इनको सहूलियतें न देकर, मैं समझती हूँ महकमा प्रागे नहीं बढ़ाया जा सकता है। मैं प्राशा करती हूँ कि मिनिस्टर साहब इस पर जरूर विचार करेंगे।

मैं यह भी चाहती हूँ कि जो हमारे यहां इस महकमे में सर्विस में हैं, इनको जरूर मौका मिलना चाहिये कि वे फर्बर स्टडी के लिए विदेशों में जा सकें, पश्चिमी मुल्कों में जा सकें और मैं यह भी चाहती हूँ कि इनको इसके लिये स्कालरशिप मिलें। वहां पर वे लोग जाकर यह देख सकते हैं कि उन मुल्कों में कितनी तरक्की है, किस तरह के बच्चे

का काम होता है और कील कील से सुवार वहाँ पर किये जा सकते हैं और इस काम के लिये मैं चाहती हूँ कि जो हमारी सचिवालय के लोग हैं जहाँ को सेवा जाए। मैं यह हर्षित नहीं चाहती कि हमारी अपनी सचिवालय वाले लोगों को न लेकर बाहर वालों को इस काम के लिये ले लिया जाए। मैं आपकी सचिवालयों से बाकि हूँ और मैं समझती हूँ कि ये काफी कारगर हैं, काफी अच्छे लोग हैं, काफी विश्वस्वी काम में लगे हैं।

अंत में मैं मिनिस्टर साहब को यही समझाना चाहती हूँ कि याद रखिये कि अगर आपने अपनी का साथ न लिया, अपनी को न बढ़ाया तो जो गाड़ी है और जो कि अपनी से ही चल सकती है, बाहर वालों से नहीं चल सकती है वह अच्छी तरह से नहीं चल पाएगी।

इन शब्दों के साथ इस महकमे ने जो तरफकी है, उसके लिए मैं इसको बचाई देती हूँ और जो डिमाण्ड्स पेश की गई हैं, उनका समर्थन करती हूँ।

Shri Manaan (Darjeeling): Mr. Speaker, Sir, going through the debates of last year relating to the Ministry of Information and Broadcasting, I observed that some hon. Members had sought to make out a case to give a promotion to the Minister to the Cabinet rank. The fact that this Ministry continues to languish outside the sanctum sanctorum only corroborates the fact that Government do not attach the importance which is, perhaps, due to this Ministry.

I do not wish to enter into a discussion as to whether this Ministry should be given a rise or not. I merely want to say that the reluctance of Government to give this Ministry a rise indicates that Government also do not consider this Ministry as of equal importance or of equal utility as the other Ministries are. I have drawn this conclusion not with a view to criticising the policy of Government in this particular respect but in order

to lay stress on my firm belief that this Ministry is of far-reaching importance with immense possibilities. In the short time at my disposal, I will only touch on two wings of the Ministry—the All India Radio and the Films Division. These two, I think, are the most powerful and popular media to bring a sense of awareness in the people of our country and to pave the way for emotional integration of the people of different languages and different castes and creeds in this vast country. The total number of radio licences is going up and I am sure within the current year the number will be in the neighbourhood of a million and a half...

13 hrs.

Dr. Kestkar: More than that.

Shri Manaan: He says it will be more than that. It may be over two million. There is no doubt that tens of millions of people will be listening to radio every day. Some of the hon. Members would be doubting my arithmetical calculation if I do not clarify what I mean by saying tens of millions. Our neighbourly feelings persuade us to tune it at a high pitch to the benefit of our next door neighbours and sometimes to the benefit of the amblers down the street. You will agree with me that a large number of people can be contacted by radio. The question is whether this vast potentiality is fully taken advantage of, whether this great medium of mass communication is fully exploited. Radio has two kinds of utility: entertainment and information. Information will have naturally to be educated and edifying whereas entertainment will have to be free from pedagogical veneer. To a common man radio means—I think the hon. Members will perhaps agree with me—entertainment first and entertainment last. Therefore, education will have to be subtly and cleverly contrived. There has been mention in this House by a few Members who have preceded me that Radio Ceylon and Radio Pakistan and such other stations which give the country

[Shri Mansen]

light music are tuned more often than the All India Radio. The simple reason is that they like light music and light music today is synonymous with cinema songs. If the hon. Minister chooses to hold a different opinion in respect of light music let him hold a gallop poll in the country and let him see what the result would be. The eccentric approach of trying to raise the standard for musical taste in this country is estranging the people away from All India Radio with obvious unfortunate results. It is contradictory that on the one hand we allow our film producers to dish up Lata Mangeshkar, Talat Mahmud, Mukhesh and so on, host of other singers and then on the other hand we want to prevent our listeners from listening to their favourite singers through the radio. I am only trying to emphasise one fact. Listeners in India who are in millions should be made to listen to All India Radio as far as possible and as often as possible. We know Radio Ceylon dumps all sorts of fantastic advertisements into the ears of our listeners everyday and whether they like it or not they have to listen to it and the weaker among them even succumb to some of these advertisements. The All India Radio can similarly punctuate their programme of light music with information news, views and things of that nature. These interpositions will contribute much towards making people Plan conscious. On page 5 of the report for 1954-59, it is admitted that the Vividh Bharati continued to maintain its growing popularity and over 15,000 letters were received every month from listeners all over the country and from abroad.

13-25 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

If Vividh Bharati could be a daily feature with less prudery than these 15,000 letters would be pouring into the AIR office every day and thousands of people would be tuning their

radio sets to All India Radio, I plead with the hon. Minister not to dismiss the question of light music very lightly. I would appeal to him; let him keep an open mind and study the question in its clearer perspective. I wish I could appeal through this forum to every listener in this country to give his opinion on this subject.

I will say a few words regarding the external services. In this regard the hon. Minister deserves more than our praise. I need not say that great caution will have to be employed in what the hon. Minister has chosen to call in his report—projecting India to the outside world. The projection will have to be correct and true. As far as I have been able to study, the external services programme has been very popular in the outside world. Even in a country like Tibet, which is very much in the news lately, our Tibetan programme is extremely popular. A large number of radio sets have gone into Tibet during the past few years. The Tibetan demands for radios have not been met entirely. Some of the Tibetan listeners in my part of the country have complained that Radio Peking has of late been trying to clash the Tibetan programme of the All India Radio by broadcasting at the same time and in the same metre band. All I can say is that I sympathise with listeners of our programme in Tibet who are not even permitted to listen to undiluted true news of the world.

Speaking of the external services, I am reminded of a gross injustice of which the Ministry is guilty. It is the apathy of the Ministry with regard to our closest neighbour and ally—Nepal. With Nepal we have a great deal of cultural affinity and historical relations. It is a country which understands India so well and it draws a great deal of inspiration from India. I do not think there is any justification in neglecting the need of projecting India to this country, more so when these two countries are

today in greater need of emotional integration. Special care will have to be taken to select our personnel for the Nepali unit in the All India Radio that is if the hon. Minister is good enough to accept my proposal. As far as possible the staff will have to be found out from the country itself and I can assure the hon. Minister that there are enough talented and educated young Nepali boys and girls in this country. Here I want to cite a small instance. I do so regretfully. Recently a selection was made for a news reader in the Nepali section of our Fouji programmes by a Selection Board which did not have a single Nepali knowing member. Obviously the person who was selected did not have any knowledge of the language. The person did not know the Nepali language at all I hope the elements of nepotism and favouritism did not come to play in this selection. The best I can do is to hope that these elements do not come into play in the selection of artists in the All India Radio very often. I want to submit that besides technical hands, administrative heads in the All India Radio should not be allowed to remain long enough to encourage the accretion of vested interests around them.

The Gauhati station of the All India Radio broadcasts in not less than 22 dialects. I think Shri Hem Barua will agree with me that a sizeable section of population in Assam is Nepalese. Strangely enough, the Nepali language is not included in the programme for Gauhati station. Why is this discrimination? Would the hon. Minister be good enough to tell us the criteria for including a particular language or a particular dialect in the programme? Would he also tell us how the Nepali language does not fit in with the criteria that would possibly be put before the House?

The Calcutta station is also not aware of the fact that, it seems, a large section of Nepali speaking population is in Darjeeling and Jalpaiguri. They do not somehow seem to realise it. I submit that both from Calcutta and Gauhati stations arrangements

must be made for broadcasting the programmes in Nepali language. I think it is not asking too much. This is only fair.

Now, Sir, I will switch on to Films Division. I will not traverse over wider field of Films Division, but I will touch upon only one or two important aspects of this division. The hon. Member opposite referred to a particular proposal of the Ministry on page 22 of its Report under the caption "Programme for next year". Under item No. 10 it is said: "1 full-length film on untouchability (may be assigned to a private producer)". I am not very sure whether it is the untouchability complex or the incompetence of the Films Division that the project is contemplated to be assigned to a private producer. I cannot think of a third possibility. I am sure that the hon. Minister, when he will rise to give a reply, will kindly throw some light on this question.

Sir, there are a number of other points which baffle the average intelligence, but I choose not to scuffle with them now. But the Film Institute and Film Production Bureau mentioned on page 28 of the report are rather intriguing. The Film Institute is expected to start functioning in 1959. The Film Production Bureau is also expected to be set up in 1959. If the Government were planning to nationalise film industry, these institutes would be very much welcome, but things being as they are there is no justification for having the film Institute "to impart training in the various aspects of film production, such as cinematography, sound engineering, direction, art direction, make-up and costumes, audience research etc.". May I add, Sir, that without the Ministry's imparting training we have enough of costumes and enough of make-up in this country? There is no justification for the Film Production Bureau "to render advice to producers who seek assistance in regard to the scripts of films". Would the hon. Minister kindly tell this House whether the film producers are worse

[Shri Matman]

off without governmental aid or guidance in respect of technique or film producing business? I hope it is only proposed or expected to be started. I hope the hon. Minister will very kindly subject these proposals to strict scrutiny.

Then, one of the hon. Members referred to television. On page 3 of the report under the heading Television it has been stated that the Second Plan includes the project of an experimental television unit at Delhi for assessing the value of this medium for mass communication. I think, Sir, this is playing a bit of an unkind joke on the masses. There is no denying the fact that TV is a great medium of mass communication and no experiment is required to establish such homely truth. Then, may I remind the hon. Minister that people in this country cannot afford to have TV for many more years to come even in a village, leave alone the question of home. If I remember correctly, our Prime Minister at one time expressed a very strong opinion against having TV in this country. I hope the Prime Minister has not changed his opinion in this connection.

I would like to say a few words with regard to the Central Board of Censors. Very often and from various quarters we hear that censoring is rather strict. I am not sure whether censoring is strict, but I am definitely sure that censoring is not proper. The Board seems to feel that censoring should be in respect of scenes and sequences which verge on obscenity. I say that obscenity must be eliminated from films, but an exaggerated view of obscenity, particularly relating to sex, and wrong notion of what constitutes such obscenity will lead to wrong decisions. Granting 'A' licences only help the box-office and in such 'A' licence films only a particular portion here or a portion there are scissored in a manner that any one in the audience can guess the missing link in the chain—of course, much to his amusement. Further-

more, Sir, I could not understand the queer logic in one thing. How on earth can something that is wrong for persons below 18 be good for those who are above the age of 18? I hope the hon. Minister is not trying the old saying: one man's poison is another man's food.

The Board should be more alive to the social values and outlook that are directly or indirectly influenced by the films. Sir, our Indian procedures in their craze for money are trying to fob off our people with cheap films. I do not say that all films are cheap, some are good too. But most of the films do not project Indian life or Indian aspirations in their correct perspective. I do not say that the films must be very much moralising, but they must definitely be not unmoralising.

Some hon. Members mentioned about unnecessary use of raw films in this country. I think we have all observed that Indian films are generally very very lengthy. I would submit that steps must be taken to shorten the main films and, of course, with every film produced the production of a shorter feature like travelogue or cartoon or things of that nature should be made compulsory.

Sir, I should have liked to touch on a few more points, but as my time is over and I must resume my seat, before I do so I would like to support the Demands for Grants relating to the Ministry of Information and Broadcasting whole-heartedly. The few criticisms that I have made are not in a spirit of acrimony but in order to drive home the great role that this Ministry can play in our social and cultural life.

श्री जगदीश अग्रवली (बिल्हीर) :

उपाध्यक्ष महोदय, सूचना और प्रसार मन्त्रालय के मामलों को अगर हम देखें तो उसके अन्तर्गत आकाशवाणी, पत्र सूचना कार्यालय, पंचवर्षीय योजना प्रसार विभाग तथा फिल्म विभाग आते हैं। फिल्म विभाग को छोड़ कर के बितने भी विभाग इसके अन्तर्गत हैं अगर हम उनका

कार्यपद्धतियों को देखें तो उनकी कार्यपद्धतियों में कोई भी सामान्यत्व, कोई भी सारतम्य नहीं है। इस बात की निरास्त आवश्यकता है कि किस विभाग को छोड़ कर बितने विभाग इस मन्त्रालय के अन्तर्गत आते हैं, जिनका कार्य मुख्य रूप से प्रचार मात्र है, उनमें आपस में सामान्यत्व हो। विभिन्न प्रदेशों में उनके कार्यालय स्थापित हैं लेकिन उन में भी कोई सामान्यत्व नहीं है जिसके कारण बहुत असुविधा उत्पन्न होती है।

इसके साथ ही साथ हम जो आकाशवाणी से समाचारों के बुलेटिनों को सुनते हैं यदि उनको ध्यान से सुना जाय तो मेरी दृष्टि में उनकी जो प्रसारण नीति है वह अत्यन्त दोषपूर्ण और पक्षपातपूर्ण है। अधिकांश समाचार बुलेटिनों में, जो कि प्रकाशित अथवा प्रसारित होते हैं, अधिकांश रूप में भंत्रियों और मुख्यतया प्रधान मन्त्री महोदय के भाषणों को सुनाया जाता है, बाहे उनकी कोई उपयोगिता हो अथवा न हो। ११ बजों में सायद ही कोई दिन ऐसा रहा हो जिस दिन आकाशवाणी के ओताओं ने किसी मंत्री अथवा प्रधान मंत्री की वाणी भी न सुना हो। मैं समझता हूँ कि इसकी आवश्यकता है लेकिन अति सर्वत्र वर्ज्येत। जब किसी चीज की अति हो जाय तो उसे अजित होना चाहिये। हमारे प्रधान मंत्री बहुत लोकप्रिय हैं, काफी लोग उनकी बातों को समझते हैं, उनके भाषणों को प्रसारित होना चाहिये, लेकिन समाचार बुलेटिनों में उनके कारण जिन समाचारों का होना चाहिये, उनका बहुत कम समावेश होता है। मुख्य रूप में इन समाचार बुलेटिनों में भंत्रियों, खास कर प्रधान मन्त्री, के भाषणों और अन्तर्राष्ट्रीय घटनाओं का ही समावेश होता है। क्षेत्रीय समाचारों का समावेश उनमें बहुत कम होता है। इसमें निश्चित रूप से सुधार होने की आवश्यकता है।

इसी प्रकार यदि हम आकाशवाणी के श्रुत सचिव विबीजन को देखें तो उसके अन्तर्गत हिन्दी अथवा जो देसी भाषाओं के बोझ

बाले हैं उनके और अंग्रेजी के कार्यक्रमों का संयोजन बड़ा दोषपूर्ण है। आज जब कि सरकार और हमारे मंत्री सारे देश में यह चाहते हैं कि कुछ समय बाद हिन्दी इस देश की राजभाषा हो, राष्ट्रभाषा तो यह भाषा ही ही, तब भी इस मन्त्रालय की गतिविधियों में और इस समाचार सेवा ऋण्ड में बड़ी पक्षपातपूर्ण नीति बरती जा रही है। हिन्दी के कार्यक्रमों की सेवाओं के साथ और अंग्रेजी के कार्यक्रमों की सेवाओं के साथ बड़ी भेदपूर्ण नीति बरती जा रही है। इस समाचार सेवा ऋण्ड में अंग्रेजी और हिन्दी का कितना अनुपात रखा जा रहा है मैं इस की तालिका आपके सामने रखना चाहता हूँ। यह इस प्रकार है :

मुख्य समाचार सम्पादक अंग्रेजी में एक और हिन्दी में कोई नहीं।

समाचार सम्पादक अंग्रेजी में ११ और हिन्दी में केवल एक।

सहायक समाचार सम्पादक अंग्रेजी में जो हैं उनकी संख्या ३१ है और हिन्दी में केवल ३ हैं।

जो उपसम्पादक हैं अंग्रेजी के उनकी संख्या ४ है और जो हिन्दी के हैं उनकी संख्या ५ है, लेकिन जो ४ उपसम्पादक अंग्रेजी के हैं उनको अग्र प्राप देलें तो वे गजेटेड आफिसर्स हैं जबकि हिन्दी के नानगजेटेड आफिसर्स हैं।

जो हमारे सम्पादकाता हैं उनकी संख्या अंग्रेजी में तो ६ है लेकिन हिन्दी में एक भी नहीं।

जो स्टेनोग्राम हैं अंग्रेजी में उनकी संख्या ४० है और हिन्दी में केवल ३ हैं।

जो हमारे अनुवादक हैं वह अंग्रेजी में तो एक भी नहीं है जब कि हिन्दी में ७ हैं। होना तो यह चाहिये कि अंग्रेजी के अनुवादक हों और हिन्दी से अंग्रेजी में अनुवाद करें। लेकिन यह हो रहा है कि अंग्रेजी के हिन्दी में अनुवाद होता है। इस प्रकार से अग्र प्राप

[श्री जखदीश भवस्त्री]

देशों तो अंग्रेजी के कर्मचारियों का टोटल तो ६६ होता है और हिन्दी के कर्मचारियों का टोटल १६ होता है ।

यही पब्लिकेशन्स डिवीजन के प्रकाशन विभाग का हाल है । जो वहाँ पर अंग्रेजी के सम्पादक हैं उनकी संख्या १३ है और हिन्दी के सम्पादकों की संख्या २ है; सहायक सम्पादक अंग्रेजी के १४ हैं और हिन्दी के ६, जो उप-सम्पादक हैं वे केवल हिन्दी में हैं और उनकी संख्या ७ है ।

इस प्रकार से यदि आप देशों तो प्रकाशन विभाग में भी अंग्रेजी के कर्मचारियों की संख्या २७ है और हिन्दी के कर्मचारियों की संख्या १५ है । इस तालिका से स्पष्ट है कि भले ही आज भारत सरकार और उस के मंत्रिगण सदन में या बाहर रात दिन घोषणा करते हैं कि हिन्दी को बहुत ही अधिक प्रोत्साहन दिया जा रहा है लेकिन यह सूचना और प्रसार मंत्रालय या इस के अधीन जो अन्य विभाग हैं, जिन पर इस देश में हिन्दी का प्रसार करने की जिम्मेवारी है, जिन पर इस बात का उत्तर-दायित्व है कि वे अंग्रेजी के प्रसार को कम कर हिन्दी का प्रसार अधिक करे, वे अपना काम ठीक से नहीं कर रहे हैं । यह मंत्रालय अंग्रेजी को विशेष रूप से प्रथम दे रहा है । इस बाब को देखते हुए ऐसा लगता है कि आज जो यह घोषणा की जा रही है कि हिन्दी की प्रगति हो रही है यह बिल्कुल गलत है । मैं आपके बूढ़ा जिन से मालूम होगा कि हिन्दी की अपेक्षा अंग्रेजी दिनों दिन बढ़ती जा रही है । इतना ही नहीं । यदि आप समाचार सेवा खंड अथवा अन्य विभिन्न विभागों में काम करने वाले कर्मचारियों को देखें तो पता चलेगा कि उन की हालत तो बहुत ही खराब है । जिन को स्टाफ घाटिस्ट कहा जाता है उन की सेवाओं को घाय ले लें । आकाशवाणी विभाग में आज भी कंट्रैक्ट सिस्टम विद्यमान है । ऐसे ऐसे कलाकार जो आप की आकाशवाणी के

लिये बहुत उपयोगी हैं उन को हर तीसरे वर्ष कंट्रैक्ट दिया जाता है । जहाँ तक एसेम्बल सर्विसेज का प्रश्न है, जो भी अन्य मंत्रालयों के नियम हैं वे उन पर लागू होते हैं, लेकिन जहाँ तक सुल सुविधाओं का प्रश्न है वह उन पर लागू नहीं होती । उदाहरण के लिये उन को प्राविडेंट फंड नहीं मिलता, महंगाई भत्ता नहीं मिलता, उन को पी० टी० सी० कसेशन नहीं मिलता । हर तीसरे वर्ष उन का कंट्रैक्ट रिन्यू किया जाता है । कभी भी उन की सेवायें खत्म की जा सकती हैं । उन की सुविधाओं की कोई सुरक्षा नहीं है । यह ठेकेदारी सिस्टम अंग्रेजों के जमाने में आरम्भ हुआ था । हिन्दुस्तान आजाद हो चुका है और अब के ११ वर्ष हो गये हैं । समय आ गया है अब कि इस प्रथा को समाप्त होना चाहिये । यह हमारे मंत्रालय के लिये एक बड़े भारी कलंक की बात है कि उन को स्थायी करने के विरुद्ध तर्क यह दिया जाता है कि हम तो कलाकार की वाणी पर पैसा देते हैं, अगर उनकी वाणी ठीक नहीं होगी तो उन को निकाला जायगा । लेकिन मैं कहना चाहता हूँ कि जो लोग आकाशवाणी के स्थायी कर्मचारियों के रूप में काम करते हैं वे उसी प्रकार से हैं जैसे कि आप के नियमित कर्मचारी होते हैं । कोई भी आफिसर हो यदि उस पर कोई भ्रम गंग हो जाता है उस के कार्यकाल में तो क्या आप उस को भ्रम कर देते हैं ? जो प्राविजन उन के लिये है क्या बजह है कि वह उन के भ्रमों में न रखा जाय जिनकी वाणी में कोई दोष आ जाय ? क्या किसी की वाणी खराब हो जाय तो आप उस को निकाल देने ? इस लिये यहाँ पर कंट्रैक्ट सिस्टम का रद्दना बहुत गलत है और उस को हटाना चाहिये । जो आप के नियमित या स्थायी कर्मचारी हैं उन को जो सुविधा मिलती है निश्चित रूप से वही सुविधा इन लोगों को भी मिलनी चाहिये ।

वो एक वर्ष पूर्व घोषणा की गई थी कि आकाशवाणी का जो समाचार विभाग है,

उस में हिन्दी को प्रोत्साहन देने के लिये पुनर्संगठन किया जायेगा। लेकिन मैं समझता हूँ कि केवल सम्पादकों की नियुक्ति के अलावा बड़ा पर कोई काम नहीं हुआ है। इस बात की नितास्त आवश्यकता है कि उस में हिन्दी के डाइरेक्टरेट को अलग कर दिया जाय और हमारे सूचना और प्रसार मंत्रालय के विभिन्न स्थानों पर जो हिन्दी के टेलिप्रिंटर्स लगे हुए हैं उन से सीधे सूचना प्राये और वही हिन्दी विभाग को दी जाय। यह देख कर बड़ा दुःख होता है कि इस लोक-सभा में या बाहर जो भाषण दिये जाते हैं हिन्दी में, उन का बहा पर अनुवाद अंग्रेजी में किया जाता है, उसके बाद पुन हिन्दी में उस का अनुवाद किया जाता है और तब वह प्रसारित किया जाता है। इस प्रकार से न केवल खर्च ही बढ़ता है बल्कि परेशानी भी होती है। जो भाषण हिन्दी में दिये जाते हैं उन को हिन्दी में दिया जाय और जो भाषण अंग्रेजी में दिये जाते हैं उन को अंग्रेजी में दिया जाय। जिन भाषणों का अनुवाद पहले हिन्दी से अंग्रेजी में होता है उस के बाद अंग्रेजी से हिन्दी में होता है उस से उन की धारणा मर जाती है और बहुत सी गलतफहमिया पैदा हो जाती हैं। इस लिये यह चीज बन्द होनी चाहिये।

यहां पर यह भी कहा जाता है कि आकाशावणी के समाचार विभाग में कुछ स्टाफ की आवश्यकता है, लेकिन उस को इस लिये नहीं रखा जाता है कि पैसे की कमी है। लेकिन हम देखते हैं कि दिल्ली आकाश-वाणी की ओर से प्राय प्रति सप्ताह किसी न किसी राष्ट्रीय आयोजन अथवा संगीत सम्मेलन के लिये एक पंडाल बनाने का प्रबन्ध किया जाता है। हमारे मंत्री जी बतला सकेंगे कि पिछले दो तीन सालों में इस चीज पर कितना खया खय किया गया। अगर वह पैसा आप बचा लें और स्टूडियो के अन्दर बैठ कर ही उन आयोजनों को करे तो क्या हानि है? सारा पैसा उन को वहीं से चुन सकता है। कोई आवश्यकता नहीं है कि इस प्रकार

विशेष आयोजन करके पैसे को बरबाद किया जाय। इस पैसे को बचा कर आप अपने प्राटिस्ट्स को दे सकते हैं और काम ज्यादा अच्छी तरह से कर सकते हैं।

मैं कुछ थोड़ी सी बातें प्रकाशन विभाग के सम्बन्ध में भी कहना चाहता हूँ। अगर आप प्रकाशन विभाग की सन् १९५८ की रिपोर्ट को देखें तो बड़ा दुःख होता है। अंग्रेजी भाषा की ७८ पुस्तकों का प्रकाशन हुआ जब कि हिन्दी की कुल २० पुस्तकों का प्रकाशन हुआ है। यह हमारे सूचना और प्रसारण मंत्रालय की नीति है जिसे देख कर मालूम होता है कि अन्ध भाषाओं की बात तो दूर हिन्दी की पुस्तकों का प्रकाशन भी अंग्रेजी की तुलना में कम है। हर वर्ष कहा जाता है कि हम हिन्दी का प्रसार कर रहे हैं, लेकिन होता इस का उल्टा ही है। इसी प्रकाशन विभाग की नीति का परिणाम हमारी पुस्तक १८५७ है। मुझे विश्वास था कि मंत्री महोदय इस पुस्तक के सम्बन्ध में उचित कदम उठावेंगे जोकि हमारी राष्ट्रीयता के लिये कलक है। इस में इतिहास को न रख कर जो हमारी वीर आत्मायें हैं सन् १८५७ की उन पर आक्षेप किया गया है जिन आक्षेपों ने हमारी भाषावादी की सड़क में योगदान दिया उन के ऊपर बहुत कलकपूर्ण और अपमानजनक आक्षेप किये गये हैं। यह बहुत दुःखदायी बात है और यह पुस्तक हमारी भावनाओं को ठेस पहुंचाती है। जिस प्रकार मिस मेयो ने 'मदर इंडिया' नामक पुस्तक लिखकर भारतीय जनता को अपमानित किया था, ठीक वही भारतीयों को अपमानित करने का काम डा० सेन ने इस पुस्तक को लिख कर किया है। यह बड़े खेद का विषय है कि भारत सरकार ने हजारों रुपये खर्च करके उस पुस्तक को छपवाया। गत वर्ष मैंने इसकी आलोचना की थी कि इस पुस्तक के कुछ अंश कलक रूप हैं और वे तुरन्त निकाल दिये जाने चाहियें और इस पुस्तक का प्रकाशन बन्द होना चाहिये। यह पुस्तक सचमुच में इस मंत्रालय के लिये

[जी जनदीक्ष भवस्वी]

घौर इस देश की सरकार के लिये कलंक की बात है और इस पुस्तक का प्रकाशन अखिलम्व बंद हो जाना चाहिये । मैं समझता हूँ कि मंत्री नहीदय जब सदन में जवाब देंगे तो उसका पुन प्रकाशन करने के लिये इसका औचित्य सिद्ध करेंगे कि क्या बजह है कि सारे देश में हालांकि इस पुस्तक का बहिष्कार हुआ फिर भी इस पुस्तक को छाप कर भारतीय जनता को क्यों अपमानित किया जाता है और क्यों उनके साथ खिलवाड़ किया जाता है ।

सूचना और प्रसारण मंत्रालय के संगठन को यदि आप देखें तो आप पायेंगे कि जिस तरीके से अंग्रेजी राज्य में भारतीयों के साथ उपेक्षापूर्ण व्यवहार किया जाता था उसी प्रकार इस मंत्रालय में जो हमारे हिन्दी भाषा या अन्य देशी भाषाओं के कर्मचारी हैं उनके साथ ठीक बही उपेक्षापूर्ण और अपमानपूर्ण व्यवहार किया जाता है । अंग्रेजी के जो विशेषज्ञ और अधिकारी हैं उनकी पदोन्नति होती है जब कि हिन्दी भाषा और अन्य क्षेत्रीय भाषाओं के जो अधिकारी, कर्मचारी और अनुवाक लोग हैं उन के साथ विभाता जैसा व्यवहार किया जाता है । इस मंत्रालय में जितना धन व्यय होता है उसका शायद ५ प्रतिशत देशी भाषाओं के प्रचार कार्य पर व्यय होता है और बाकी अंग्रेजी भाषा के प्रचार में खर्च होता है ।

अभी आप एक सेंट्रल एनक्रारेन्शन सर्विस का संगठन करने जा रहे हैं, यह जो सेंट्रल एनक्रारेन्शन सर्विस बनायी जा रही है उसमें भी हिन्दी और अन्य देशी भाषाओं के उपसम्पादकों को ग्रेड ४ में रखा गया है और अंग्रेजी के उपसंपादकों को ग्रेड ३ में और मालूम ऐसा देता है कि यहाँ पर भी अंग्रेजी के अकों का बोलबाला रहेगा । इसलिये यदि आप सचमुच में देशी भाषाओं के सम्पादकों को चाहते हैं कि वे वनपें तो उनकी संख्या निश्चित हो जानी चाहिये और उनकी नियुक्ति उस संख्या के अनुसार होनी

चाहिये । अगर आप ऐसा नहीं करेंगे तो जैसे आज अंग्रेजी का बोलबाला है उसी प्रकार के अंग्रेजी का यह बोलबाला बना रहेगा ।

मैं समझता हूँ कि किसी भी देश में शायद विदेशी भाषा में कोई दैनिक पत्र न निकलता होगा, विदेशी भाषा में दैनिक पत्र का प्रकाशन न होता होगा लेकिन यह बड़े दुःख का विषय है कि यह हमारा ही देश है जहाँ कि आज स्वाधीन भारत में भी अंग्रेजी अर्थात् विदेशी भाषा में दैनिक पत्र प्रकाशित होते हैं । हमारे देश में समाचार एजेंसियों द्वारा आज भी अंग्रेजी में समाचार भेजे जाते हैं जब कि हमारा डाक और तार विभाग हिन्दी टेलीग्रिफ्स का प्रयोग कर रहा है और आज आवश्यकता इस बात की है कि सूचना और प्रसारण मंत्रालय भी डाक तार विभाग की तरह हिन्दी टेलीग्रिफ्स का प्रयोग आरम्भ करे और हिन्दी में समाचार भेजे । हमारी जो प्रेस ट्रस्ट आफ इंडिया की सर्विस है उसको इसके लिये बाध्य किया जाय कि वह हिन्दी भाषा में और देशी भाषाओं में समाचार भेजे । जब डाक और तार विभाग हिन्दी टेलीग्रिफ्स का कामयाबी के साथ इस्तेमाल कर रहा है तो कोई कारण नहीं है कि इस विभाग द्वारा उनका प्रयोग क्यों न आरम्भ किया जाय और हिन्दी में समाचार भेजा जाना हमारे देश के लिये गौरव की बात होगी ।

आखिर में मैंने इसमें देखा कि पंचवर्षीय योजना के प्रचार के लिये इस मंत्रालय को बहुत काफ़ी रुपया खर्च करने के लिए मंजूर हुआ है । अब जहाँ तक भारत सेवक समाज का सम्बन्ध है अगर मैं उसको कांग्रेस पार्टी की दूसरी रखा पंक्ति कहूँ तो कुछ अनुचित न होगा और देश की जनता का काफ़ी धन इस भारत सेवक समाज के संघटन और कार्यों पर खर्च हो रहा है । अब भारत सेवक समाज में कुछ पढ़े लिखे लोग जो कैबिनेट

जाने कुछ सुविधा के बिना और एक हजार विदेशी प्रायोजकों वाले के साथ प्रसारण के लिए जो कार्यक्रम बनाए जा सकते हैं उन सब किताबों का है वह मैं समझता हूँ कि प्रसारण नहीं है और भारत सरकार को जनता के दिल से दूर रखने के लिए बर्बाद करना चाहिये। भारत सरकार समाज में कोई काम नहीं हो रहा है और मैं समझता हूँ कि उसकी उपयोगिता सिवाय इसके कुछ नहीं है कि कुछ व्यक्तियों को घाप काम पर लगा दें।

इसलिए मैं विवेचन करूँगा कि जो कुछ मैंने कहा है सभी महोदय उन पर विचार करेंगे और अधिक में इस मंत्रालय को इस योग्य बनायेंगे कि यह हमारी भारतीय जनता की भावनाओं को सही तौर पर व्यक्त करवे का सफल प्रयत्न बन सके।

Mr. Deputy-Speaker: The following are the selected cut motions relating to the Demands under the Ministry of Information and Broadcasting which may be moved subject to their being otherwise admissible:

Demand No.	No. of Cut Motion
61	290 (Disapproval of Policy), 291 (Disapproval of Policy), 1049, 1050, 1051, 1052, 1053, 1054.

Import of American films in large numbers

Shri M. B. Thakore: I beg to move:

"That the demand under the head Ministry of Information and Broadcasting be reduced to Re. 1."

Failure to introduce Indian film music on All India Radio and its substations all over India.

Shri M. B. Thakore: I beg to move:

"That the demand under the head Ministry of Information and Broadcasting be reduced to Re. 1."

Need to abolish contract system of staff artists in All India Radio

Shri Jagdish Awasthi: I beg to move:

"That the demand under the head Ministry of Information and Broadcasting be reduced by Rs. 100."

Failure to check the further publication of books '1857' and 'The Great Rising of 1857'.

Shri Jagdish Awasthi: I beg to move:

"That the demand under the head Ministry of Information and Broadcasting be reduced by Rs. 100."

Need to give more amenities and facilities to all staff artists of A.I.R. like other Central Government employees

Shri Jagdish Awasthi: I beg to move:

"That the demand under the head Ministry of Information and Broadcasting be reduced by Rs. 100."

Step motherly treatment to Hindi and other Regional language news readers and editors in News Section of A.I.R.

Shri Jagdish Awasthi: I beg to move:

"That the demand under the head Ministry of Information and Broadcasting be reduced by Rs. 100."

Failure to stop the Ministry's publications in English language.

Shri Jagdish Awasthi: I beg to move:

"That the demand under the head Ministry of Information and Broadcasting be reduced by Rs. 100."

Need to fix the number for every regional language in various posts of Central Information Service

Shri Jagdish Awasthi: I beg to move:

"That the demand under the head Ministry of Information and Broadcasting be reduced by Rs. 100."

Mr. Deputy-Speaker: These cut motions are now before the House.

Shri Heda: Mr. Deputy-Speaker, I have been critical of All India Radio and I continue to be so. This time, before I offer my criticisms, it would be better if I have a peep into the working of the All India Radio. I find that our Radio system has been faced with a very unique situation. In fact, it is not an exaggeration if I say our radio system is becoming unique among the radio in the world in the sense that it has to deal with so many languages even in the news service. Of course, in the foreign service, every system has to deal with many languages. Therefore, we have to maintain adequate staff for every language, studios and transmitters have to be for every region and an elaborate arrangement for into different languages of spoken-word programmes be worked out.

So far as the home service is concerned, AIR broadcasts programmes in 16 principal languages including those mentioned in the Constitution—14 languages—and English and Sindhi, 29 tribal languages and 48 dialects. This is quite apart from news bulletins which are 47 in number in 16 languages. The duration for this is 9 hours 36 minutes. Also, this does not include external services broadcasts which are given 30 bulletins in 16 languages. The duration for this is 4 hours 54 minutes. So, it means that our system has to work round the clock.

An interesting sidelight is that every station of our radio system is at least tri-lingual, but many stations have to broadcast in more than three languages. For instance, from Bombay station, programmes are given

in nine languages from Ganhati, as the hon. Member from Darjeeling has said, in 29 tribal and other languages. The following figures are quite interesting. There is one station which broadcasts in 9 languages, 3 stations in seven languages, 2 stations in 6 languages, 4 stations in five languages and 19 stations in four languages. Since everyone of the 15 languages is equally important from the cultural point of view, expansion programme had to provide for more than one transmitter for every linguistic region. By now, every linguistic region has been put within the listening range for the programmes in that language. That is why from 16 radio stations in 1947, we have now 28 stations. Even now, I think they are not adequate.

It is also noteworthy that unlike other countries, India has two distinct systems of classical music, each equally important. This also gives a special character to AIR's broadcasts. This gives variety and richness, but at the same time, increases the volume of work

The multiplicity of languages is a factor which is often overlooked when criticisms are made about AIR not being a self-supporting service. No other system in the world has to satisfy so many interests within the country.

Now I would like to refer to the rural programmes. AIR broadcasts rural programmes from 27 out of 28 stations. The duration of the rural programmes varies from 60 minutes to 75 minutes from every station per day. The total duration of rural programmes in 1958 was 10,950 hours. It is also of interest that the broadcasts in the Rural Hour are given not only in the regional language, but also in the dialects. Thus, AIR's rural programmes are given in 12 languages, 48 dialects and 28 tribal languages.

There are at present 1,70,000 radio sets in Indian villages, of which 50,000 are of the community listening type. An hon. Member said earlier

that it is 40,000; but, I think it is 80,000. The majority of the sets of the community listening type have been distributed under a scheme involving payment of 50 per cent of cost by the Government of India and the remaining 50 per cent jointly by the State Government and the rural community. The specifications of these community sets are worked out by the Research Department of AIR and the sets are bought centrally by the Government of India and distributed to the State Governments. The State Governments arrange for their installation in the villages. Maintenance is the responsibility of the villages, but several State Governments have now adopted the scheme for the maintenance of staff and equipment at various centres and the upkeep of the sets. According to this scheme, the cost of spare parts is met by the villages, while they are charged a fixed sum per year for repair and maintenance. The scheme is no doubt good, but is a little costly and therefore, it does not spread. Unless it spreads, it cannot be more economical, but it is not spreading because it is not economical. So, there is thus a vicious circle. I think it is time that we gave some subsidy in the initial stages, so that the scheme may spread.

Another point I would like to mention in this regard is that what the research department of AIR has achieved regarding the community type of radio is not adequate and so it is not becoming popular. The scheme under which maintenance is undertaken by the State Governments or some voluntary agencies should be extended not only to the community type of radio set, but also to the other sets taken by the village community.

The programmes are good. They are both informative and entertaining and therefore, they are getting popular so far as the villages are concerned. The advisory committees that have been appointed in each station are playing a good role. But if we want to make them more effective, we have to create an impression that

merit and independent outlook are the only basis on which the members are appointed and not any other basis. Further, their advice, whatever is given in the meetings—and the meetings may be held more frequently—should be accepted more often than is done now.

This year AIR has given special attention to the broadcast of programmes directly or indirectly aimed at explaining to listeners facts and implications of the national development activities and projects going on all over the country. In all, 2,017 talks, 485 dialogues, 191 interviews, 79 poems, 33 symposia, 57 plays and skits, 506 feature programmes and 760 discussions were broadcast in the different languages during the year from the different radio stations. The impact of these imaginatively-presented programmes on a large nationwide audience is undoubtedly considerable. Not only spoken word, but music is also exploited to carry home to listeners the message and meaning of the Plan. To mention only two varieties "Help the Plan Schemes" and "Songs of the Nation Builders" are very interesting.

Special mention may be made of national programme of documentary features on important development projects. Like the national programme of music and drama, the national programmes of documentary features are simultaneously broadcast from all stations of AIR. Every such programme involves visits to the sites of projects, recording of effects, interviews with the workers in the field, etc., and putting all this material in an attractive and interesting script.

I learn now that AIR is setting up a small unit for organising programmes on development and Five Year Plan. Producers and staff artists at the headquarters and at stations are being appointed. The Song and Drama Division of AIR carries publicity of the Five Year Plan through the medium of drama ballet and folk song. During 1952, 624 drama performances, 75 Kavi Sammelan and folk dance programmes, and 403 performances through other folk entertainment

[Shri Heda]

media like Marikatha, Burrakatha, Daskatha, Puppet shows, Opera, Qawali, etc. were given in different regions of the country. The dance drama of "Gangavataran" vividly presented the picture of national effort under the Five Year Plan, and I think it was very much appreciated.

Now I come to one of the interesting features, and that is broadcasting language lessons by AIR not only for Hindi but for other languages, which was a very useful step. Take, for example, the Delhi station which has been broadcasting a series of lessons in Tamil. Soon after re-organisation the radio in my own State, Hyderabad, started giving lessons in Telugu, which has helped people a lot in learning Telugu. This programme helps to learn various languages. I would very much wish these programmes to be repeated again and again through all stations of the AIR. Thus we will be able to spread the learning of knowledge of various languages to those who wish to do so.

In the end I would like to mention one important feature and that is that the National Symposium of Poets broadcast during the last four years on the eve of the Republic Day, i.e. 26th January, and also the annual Sahitya Samaroh broadcast in the month of April have brought together eminent poets and literary men from every Indian language and they give to the listeners some of the choicest of poetry, fiction and drama. 539 literary men from the different languages of India have participated in these two functions. It is noteworthy that at the Poets' Symposium every poem has been translated into verse in Hindi, and in 1959 in all regional languages, and at the Sahitya Samaroh every piece has been translated into all languages. All this has meant the enrichment of the regional languages and the promotion of the understanding of the best works in other languages.

Lastly, I would like to say a word about "Aikal" which features the

various literary pieces of different languages. I think to a great extent that objective has been fulfilled by this.

Then, so far as the films are concerned, no doubt the standard of our films is not good, particularly the length aspect. If we cut down the length to, say, not more than 14,000 feet for Hindi films and not more than 15,000 feet for regional language films, I think we will be saving a lot of raw film and then there will be no need for import restrictions at all.

Regarding children's films what we find today is that in spite of very good efforts undertaken by the Films Division, the best children's films come from the private sector. I would wish that these children's films which have been appreciated by the Government are given awards and the producers of these films which come up to the mark are given facilities in the matter of raw films so that we can have more and more such films.

With these criticisms I conclude my speech.

श्री भक्त वल्लभ (गढ़वाल) : उपाध्यक्ष महोदय, मैं सूचना और प्रसारण मंत्रालय को एक अत्यन्त सफल व प्रगतिपूर्ण वर्ष के लिए बधाइया देता हूँ क्योंकि सभी विभागों में "उसने निरन्तर प्रगति की है।"

धनी मुझ से पहले कुछ बस्ताघो ने अपने भाषण देते हुए भाकाशवाणी तथा उसके अन्य अंगों के सम्बन्ध में कुछ आलोचने और कुछ भावोचनार्थ की लेकिन उनके भावबुद्ध में अपने इस निष्कर्ष पर दृढ़ हूँ कि भाकाशवाणी विभाग अपने विभिन्न कार्यक्रमों के माध्यम से साहित्य, संस्कृति और जनित कलाओं को उन्नति तथा प्रोत्साहन के लिये सक्रिय कदम उठाता रहा है। यह सुविचारण पहले केवल कुछ बहिक और पढ़े लिखे व्यक्तियों तक ही सीमित थी लेकिन अब आम जनता को भी वे बड़ी सरलता व साधारण ढंग में उपलब्ध हैं।

मेरे एक मित्र ने अभी कुछ देर पहले आकाशवाणी के सम्बन्ध में बोलते हुए यह कहा कि उसमें माननीय मंत्रियों के भाषणों की भरमार रहा करती है; और कुछ सज्जन जो यहाँ तक आगे बढ़ गये कि उन्होंने कहा कि आकाशवाणी तथा हमारे समाचारपत्रों में जो समाचार निकलते हैं वे चहरीले साध पदार्थ हैं; "न्यायजनस फूबल" से उन्होंने उपमा दी। मैं समझता हूँ कि जिन लोगों को केवल भालोचना करने का ही अभ्यास है और जिन्होंने कि अपनी छाँसों पर हरा चस्मा लगाया हुआ है, वे ही ऐसी बातें कह सकते हैं।

एक माननीय सदस्य : मान्य रंग का क्या ?

श्री भक्त वर्मन : जी हाँ, मान भी हो सकता है। जिस रंग का चस्मा होगा वैसा ही वह देखेंगे। मैं इस सम्बन्ध में बहुत ही वृद्धता के साथ कह सकता हूँ कि जहाँ तक आकाशवाणी का सम्बन्ध है उसने अपने समाचारों के प्रसारण में बहुत ही निष्पक्षता का परिचय दिया है। इस बारे में पिछले दिनों जो सन् १९५२ और सन् १९५७ के निर्वाचन हुए वे थे इस बात के साक्षी हैं कि किस क्रूर निष्पक्षता से हमारे आकाशवाणी ने अपने साधनों का उपयोग किया और किसी ने भी उस पर कोई लाञ्छन और आरोप नहीं किया।

अभी मुझ से पहले एक बक्ता महोदय ने अपने भाषण में हिन्दी के प्रति जो आकाशवाणी की तथा इस मंत्रालय के विभिन्न धंगों की जो नीति और रुख है उसके बारे में आक्षेप और कुछ कमियाँ बतलाईं। मैं स्वयं एक हिन्दी का विभक्त सेवक हूँ उस नाते मुझे यह कहने में कोई संकोच नहीं कि पिछले कुछ वर्षों के अन्दर आकाशवाणी ने हिन्दी के प्रचार और प्रसार के लिये काफ़ी प्रयत्न किया है। अनेक प्रसिद्ध साहित्यकारों की सेवाएँ आकाशवाणी के लिए प्राप्त कर ली गई हैं। अनेक अहिन्दी केन्द्रों से हिन्दी पाठों का प्रचारण किया जा रहा है और साथ में

हिन्दी के समाचार बुलेटिन भी यहाँ से प्रसारित किये जाते हैं। हिन्दी के माध्यम से भारतीय भाषाओं के कार्यक्रमों का आदान प्रदान प्रारम्भ कर दिया गया है और इस प्रकार सारे भारत में भाषाई एकता और मनोवैज्ञानिक एकता लाने का प्रयत्न किया जा रहा है। इस सम्बन्ध में बसते बसते कुछ बोझों से सुझाव भी मैं रखना चाहता हूँ।

यह बतलाया गया है कि एक कमेटी की स्थापना की गई है जिसके द्वारा हिन्दी के पर्यायों, समानार्थक शब्दों का कोष बनाया जायेगा। उसके लिए जो समिति नियुक्त की गई है वह सही दिशा में एक कदम है लेकिन मैं यह जानना चाहता हूँ कि इस कार्य की पूरा करने में इतनी देरी क्यों की जा रही है ?

आकाशवाणी द्वारा प्रयोग में लाई जाने वाली हिन्दी भाषा के सम्बन्ध में आगे दिन आकाशवाणी पत्रों में और विभिन्न राजनैतिक दलों के 'मंचों' से भी भालोचनाएँ होती रहती हैं और जिन का कि थोड़ा बहुत मैं भी समर्थन करता हूँ और वह यह कि हमें हिन्दी की सरलता को ध्यान में रखते हुए यह सावधानी जरूर रखनी चाहिये कि कहीं भाषा की सरलता के नाम पर हम उस की आत्मा की तो उपेक्षा नहीं कर रहे हैं। अब उदाहरण के लिये मैं आप को बतलाऊँ कि जैसे कि कुछ दिनों पहले हिन्दी में जो समाचार प्रसारित किये जाते थे उन में "सिक्वोरिटी कौंसिल" का अनुवाद "सुरक्षा परिषद्" किया जाता था लेकिन कुछ दिनों से फिर उल्टी गंगा बहती हुई मालूम पड़ती है और "सुरक्षा परिषद्" के बदले "सिक्वोरिटी कौंसिल" हिन्दी में भी प्रसारित हो रहा है। मैं नहीं समझता कि सुरक्षा परिषद् से और सरल अनुवाद हिन्दी में क्या किया जा सकता है ?

इसी तरीके से हमारे अंग्रेजी उच्चारण के कारण केरल को "केरला" अर्थात् तर्क

[श्री भक्त वॉन]

कहा जाता है। बहुत के लिये तो केरल को केरला तक कहते हैं क्योंकि वह उन को बहुत कड़वा भालूम होता है। केरल का वास्तव में मलयालम में उच्चारण केरलम् है और उस का हिन्दी शब्द केरल ही बन सकता है न कि केरला। लेकिन यह गलती अभी तक चली आ रही है।

अभी मुझे से पहले एक वक्ता महोदय ने यह आरोप किया था कि आकाशवाणी के द्वारा लाइट म्यूजिक का प्रसार नहीं किया जाता। मैं समझता हूँ कि हमारे माननीय मंत्री ऊँचे दरजे के शास्त्री संगीत के बड़े पक्षपाती रहे हैं, लेकिन बाद में लोक मत को देखते हुए उन को झुकना पड़ा और अब आकाशवाणी द्वारा विविध भारती कार्यक्रम के अन्तर्गत जो सुगम संगीत प्रसारित किया जा रहा है वह बहुत लोकप्रिय हो रहा है; और हजारों लाखों लोग उस को सुनते हैं। मैं इस सम्बन्ध में धाप से यह निवेदन करना चाहता हूँ कि आज से तीन महीने पहले तक अपनी सावन होनता के कारण मेरे पास रेडियो नहीं था। केवल तीन महीने पहले ही मैं ने एक रेडियो खरीदा है . . .

एक माननीय सदस्य: मेरे पास अभी भी रेडियो नहीं है।

श्री भक्त वॉन: इन तीन महीनों में मैं यह प्रयत्न करता रहता हूँ कि इस कार्य को ज्यादा से ज्यादा सुन सकूँ।

उपाध्यक्ष महोदय: अगले तीन महीने में धाप के पास भी हो जायेगा।

श्री भक्त वॉन: जहाँ तक विविध भारती द्वारा प्रसारित सुगम संगीत का सम्बन्ध है उस में बहुत अच्छा संगीत प्रसारित किया जाता है। लेकिन फरमाइशी गानों के चयन के बारे में कुछ डिमांडें बरती जाती हैं। अगर इस सम्बन्ध में गानों के चयन

में कुछ सख्ती बरती जाये तो ज्यादा उचित होगा।

आकाशवाणी के द्वारा इस समय जो बहुत बड़ा कार्य हो रहा है वह लोकसंगीत के उद्धार का कार्य है। हिन्दी की जो उप भाषायें हैं जैसे मैथिली, राजस्थानी, भोजपुरी, बजभाषा, हरियाणवी आदि उन भाषाओं के लोकसंगीत को काफी मात्रा में प्रसारित किया जा रहा है। इस मामले में मैं स्वयं अनुपस्थित हूँ क्योंकि गढ़वाली लोकसंगीत को भी आकाशवाणी द्वारा प्रसारित किया जाता है। यद्यपि मेरा निजीचन क्षेत्र—गढ़वाल जनसंख्या के लिहाज से छोटा है। वहाँ की जनसंख्या केवल १५ लाख है लेकिन गढ़वाली लोग आज सारे देश में फँसे हुए हैं। वे लोग भारतीय सेना में काफी संख्या में काम कर रहे हैं और जम्मू काश्मीर से लेकर नागा पहाड़ियों तक और राजस्थान की सीमा से कन्या कुमारी तक फँसे हुए हैं। और वे कार्यक्रम को बहुत महत्व देते हैं। इसलिये मैं बहुत अनुपस्थित हूँ कि आकाशवाणी ने गढ़व लियों के लिये यह सुविधा की है। लेकिन इस सम्बन्ध में मेरा यह निवेदन है कि इस कार्यक्रम के लिये समय कम दिया जाता है और इस के लिये कोई अलग से विभाग भी नहीं बनाया गया है। मैं ने इस सम्बन्ध में कुछ सुझाव दिये हैं। मुझे आशा है कि उन पर विचार किया जायेगा।

आकाशवाणी के सम्बन्ध में मुझे एक बात यह भी कहनी है कि जब हमारी संसद चल रही होती है उन दिनों संसद के कार्यों की सूचीका प्रसारित की जाती है। हमारे बहुत से माननीय सदस्यों का यह भी खैया हो गया है कि जब वे भाषण करते हैं तो वे यह भी जानना चाहते हैं कि उन का नाम इस सभिसा में आता है या नहीं, जैसाकि अधिकांश सदस्य अखबारों में भी अपना नाम देखना चाहते हैं। इस सम्बन्ध में मुझे यह

निवेदन करना है कि इस समीक्षा के लिये समय बहुत कम दिया जाता है। पांच मिनट का समय यहाँ की ६ या ७ घंटे की कार्रवाई के लिये बहुत कम है। और कोई प्रवक्ता, चाहे वह कितनी भी योग्यता से अपने कथ को करे, पांच मिनट में पूरा न्याय नहीं कर सकता। इसलिये मेरा यह सुझाव है कि इस समीक्षा का समय कुछ बढ़ाना चाहिये।

श्री श्रीनारायण दास : पांच मिनट में कितना न्याय हो सकता है वे कर रहे हैं।

श्री जगत बर्ज़न : यह ठीक है लेकिन अधिक न्याय करना चाहिये।

दूसरी बात इस सम्बन्ध में मुझे यह कहनी है कि हिन्दी में घाम को ८-१५ के ८-३० तक समाचार प्रसारित किये जाते हैं और उस के बाद ८-५५ पर समीक्षा प्रसारित की जाती है। लेकिन अंग्रेजी के समाचार ९ से ९-१५ तक प्रसारित किये जाते हैं पर समीक्षा अंग्रेजी में भी ८-५५ से ९-०० तक प्रसारित की जाती है। मैं समझता हूँ कि समाचार होने के बाद समीक्षा प्रसारित की जाये तो उचित होगा। इसलिये मेरा सुझाव है कि अंग्रेजी की समीक्षा अंग्रेजी के समाचार प्रसारित हो जाने के बाद की जानी चाहिये।

मुझ से पहले श्री जगदीश भवस्वी जी ने हिन्दी के सम्बन्ध में पत्र सूचना कार्यालय के सम्बन्ध में एक दो बातें आप के सामने रहीं। मैं इस सम्बन्ध में यह निवेदन करना चाहता हूँ कि अमी. भी मंत्री महोदय की इच्छा होते हुए भी दुर्भाग्यवश प्रेस इनफार्मेशन ब्यूरो में हिन्दी को वह स्थान प्राप्त नहीं हो पाया है जो कि उस की संविधान में दिया गया है और जिस के लिये हम सब उत्तरदायक और दृढ़ प्रतिज्ञ हैं। हिन्दी को जून घाबे का कर राज भाषा बनाने जा रहे

हैं और उस का उपयोग उत्तरोत्तर बढ़ाने के लिये प्रयत्नशील हैं। लेकिन मैं देखता हूँ कि प्रेस इनफार्मेशन ब्यूरो में वह काम अभी भी एक साधारण इनफार्मेशन आफिसर के अधीन है। इस विभाग में ११ या १२ डिप्टी प्रिंसिपल इनफार्मेशन आफिसर हैं लेकिन उन में से शायद एक ही सज्जन ऐसे नहीं हैं जो हिन्दी या किसी दूसरी भारतीय भाषा के पत्रकार रहे हों। इसीलिये उन को भारतीय भाषाओं के साथ कोई विशेष हमदर्दी नहीं हो सकती। इसलिये मेरा सुझाव है कि कम से कम एक डिप्टी प्रिंसिपल इनफार्मेशन आफिसर के पार्श्व में हिन्दी का विभाग होना चाहिये।

पिछली साल की रिपोर्ट में बताया गया है कि जो २३२ लेख हिन्दी में इनफार्मेशन ब्यूरो द्वारा पत्रों को दिये गये उन में से केवल ९० मूल रूप से हिन्दी में लिखे गये थे। बाकी अनुवादित थे। इस का अर्थ यह है कि इस विभाग में हिन्दी के मूल लेख लिखने वालों की कमी है और अधिकोद्योग कार्य अनुवाद कर के किया जाता है। इस धोरण को ध्यान देने की आवश्यकता है।

मुझे एक बात हिन्दी टेलीग्रिटर के बारे में कहनी है। इस की व्यवस्था केवल लखनऊ, वाराणसी और पटना में है। मुझे बड़ी प्रसन्नता है कि पत्र सूचना कार्यालय और स्थानीय पर भी अपनी शाखाएँ खोल रहा है। लेकिन मैं चाहता हूँ कि हिन्दी के समाचार हिन्दी में ही मिलने चाहिये और उन के लिये अधिक स्थानों पर हिन्दी टेलीग्रिटर की व्यवस्था करनी चाहिये खासकर उन स्थानों पर जहाँ से हिन्दी दैनिक पत्र निकलते हैं जैसे प्रयाग, कानपुर और आगरा हैं। इन स्थानों से दैनिक हिन्दी पत्र निकलते हैं। यहाँ पर हिन्दी टेलीग्रिटरों की व्यवस्था होनी चाहिये। इसी प्रकार भोपाल, जबपुर और इन्दौर में भी यह व्यवस्था होनी चाहिये क्योंकि वहाँ से भी हिन्दी के दैनिक पत्र निकलते

[श्री भक्त वर्धन]

हैं। इसलिये मेरा निवेदन है कि हिन्दी टेवीप्रिटर की शाखाओं को दूसरे स्थानों पर भी खोलने का प्रयत्न करना चाहिये।

मुझे बड़ी प्रसन्नता है कि जब कहा कहीं हमारे राष्ट्रपति जी तथा प्रधान मंत्री जी विदेश यात्रा के लिये चले हैं तो हिन्दी और भारतीय भाषाओं के पत्रकारों के प्रतिनिधि भी साथ के जाये जाते हैं। पिछली बार ने ने संसद् में यह प्रश्न उठाया था कि हिन्दी और भारतीय भाषाओं के प्रतिनिधियों को क्यों इस प्रकार की यात्राओं में नहीं ले जाया जाता। उस के फलस्वरूप हम ने देखा कि जापान में प्रतिनिधि मंडल गया था। उस में भारतीय भाषाओं के बहुत कम प्रतिनिधि गये थे और मुझे बड़ी प्रसन्नता है कि जब हमारे राष्ट्रपति इंडोनेशिया और मलाया गये थे तो उस समय भारतीय भाषाओं के कुछ अधिक प्रतिनिधि उन के साथ गये थे। लेकिन यह देखा गया कि जब श्री राष्ट्रपति जी हाल में १२ दिन की यात्रा पर इंडोनेशिया के दौरे पर गये तो उन के साथ एक भी भारतीय भाषाओं का प्रतिनिधि नहीं ले जाया गया। तो मैं इस सम्बन्ध में यह निवेदन करना चाहता हूँ कि यदि हम को हिन्दी और दूसरी भारतीय भाषाओं को उव का उचित स्थान देना है तो उन के प्रतिनिधित्व के बारे में भी हम को पूरा ध्यान देना चाहिये।

मैं अन्त में थोड़े से शब्द जो सेंट्रल इनफार्मेशन सर्विस बनाई गई है उस के संबंध में कहना चाहता हूँ। मुझ से पहले भी कुछ मित्रों ने इस बारे में अपने विचार आप के सामने रखे हैं। इन नौकरियों के संबंध में श्रीमती उमा मेडक ने भी जिक्र किया है। इसी सम्बन्ध में भी जो एक बात कहना चाहता हूँ। यह सही विद्या में उच्च है। लेकिन जो प्रियम प्रकाशित किये गये हैं उन से कुछ अन्याय होने की भांशका प्रतीत होती है। इन नियमों को रद्द किया है कि जो लोग १ नवम्बर १९५७

की नौकरी पर थे उस के नाम ही कमीशन के सामने भेजे जायेंगे। यह बात मेरी समझ में नहीं आई कि १ नवम्बर, १९५७ की ही तारीख क्यों निश्चित की गई है। जो लोग उस तारीख के बाद लोक सेवा आयोग द्वारा चुने गये और जिन का काम अभी तक संतोषजनक है उन के नाम क्यों नहीं कमीशन के सामने भेजे जायेंगे? मैं यह जानना चाहता हूँ कि यह तारीख किस आधार पर निश्चित की गई है। और यह मेरी समझ में नहीं आता कि जो उस तारीख के पहिले या बाद में लिये गये हैं उन का विचार कमीशन क्यों नहीं करेगा। अतः इस प्रश्न पर फिर से विचार किया जाना चाहिये। अन्य लोगों को मंत्रालय की इच्छा पर छोड़ दिया गया है। मैं समझता हूँ कि इस में पक्षपात की बहुत गुंजाइश हो सकती है, क्योंकि हो सकता है कि वे अपने धादधियों को तो रख लें और बाकियों को बर्लन कर देंगे। यह चीज न्यायोचित नहीं है। इसलिये मेरा निवेदन है कि इस प्रश्न पर फिर से विचार किया जाये।

इसके अतिरिक्त मैं यह बताना चाहता हूँ कि जो कर्मचारियों को ६ श्रेणियों में विभक्त किया गया है उस में तो मेरा कोई मतभेद नहीं है। लेकिन जो सुपिंग किया गया है वह मुझे ठीक नहीं मालूम होता। उदाहरण के तौर पर चौथी ग्रेड में उन लोगों को रखा जाना चाहिए जिनका वेतन २०० से ५०० तक है। पर ही यह रहा है कि इस ग्रेड में १६० से ३०० वालों को, २०० से ५०० वालों को, २५० से ३५० वालों को और ३५० से ५०० पाने वालों को इन सब को रखा गया है। मुझे यह न्यायोचित नहीं मालूम पड़ता कि ३५० से ५०० वर्गों को भी इसमें रखा गया है। यह तो उनकी काउन श्रेणियाँ करना होगा। यह ग्रेड तो केवल उच्च लोगों के लिए है जिनका वेतन २०० से ५०० तक है। इसलिये मेरा

सुझाव है कि इस प्रकल पर भी फिर से विचार-
किया जाना चाहिए ।

इसके अलावा नियम ५ (१) में यह दिया
गया है कि कर्मिष्ठन "सूटेबिलिटी" के आधार
पर निर्णय करेगा । अब इस शब्द का कुछ
भी अर्थ लगाया जा सकता है और इस
कारण लोगों के साथ अन्याय भी हो सकता है ।
इसलिए मेरा निवेदन है कि इस शब्द की ठीक
व्याख्या दी जानी चाहिए कि जिससे मालूम
हो कि इस के अन्वय में मंत्रालय का तात्पर्य क्या है
और इस सम्बन्ध में मंत्रालय के विभाग में क्या
घात है, अर्थात् वे ऐसी कौन सी योग्यताएँ
हैं जिनको रखने वाले को सूटेबिल समझा
जायेगा ।

14 hrs.

इस सम्बन्ध में मैं अन्त में यह निवेदन
करना चाहता हूँ कि जब पिछले दिनों देशी
रजवाड़ों का विलीनीकरण किया गया था,
आप पटियाला संघ से आते हैं और मेरे इलाके
में टेहरी की एक रियासत थी वहाँ के
कर्मचारियों को भारतीय सेवाओं में विलीन
किया गया था तो उनको आवासन दिया
गया था कि जब विलीनीकरण के कारण उन
कर्मचारियों को कोई वित्तीय हानि नहीं
उठानी पड़ेगी । इसी तरीके से मैं यह
भी आवासन चाहता हूँ कि जो व्यक्ति इन
पदों पर नियुक्त हैं, उन को किसी भी
स्केल में रखा जाय—हालांकि उस के सम्बन्ध
में भी निष्पक्षता का व्यवहार किया जाना
चाहिए—लेकिन उन को किसी प्रकार का
क्राइनेशियल सास न होने पाए । उदाहरण
के तौर पर यदि कोई व्यक्ति ५५० रुपए के
स्केल में काम कर रहा है और अगर उस को
५०० रुपए के स्केल में रखा जाय, तो भी
उस को ५५० रुपए ही दिए जायें और उस
अन्तर को उस व्यक्ति की पर्सनल वे-कॉन्सिडरेशन
वैतन—मान लिया जाये ।

अन्त में मैं केवल एक बात की ओर
सुझाव कर के अपना बयान समाप्त करता

हूँ । इस मंत्रालय के अन्तर्गत जो रिसर्व एण्ड
रेज़रव बैंकान—गवर्नेन्स तथा संदर्भ विभाग—
है उस में अन्वय कार्य किया है । उस की ओर
से जो "इंडिया-ए रेज़रव मैनुअल" अर्थात्
"भारत सर्व-बैंक" प्रकाशित किया जाता है,
वह सारे भारत के लिए एक अधिकारपूर्ण—
अथारिटेटिव—पब्लिकेशन हो गया है । हम
बैकते हैं कि धार्ड० ए० एस०, धार्ड० पी०
एस० और धार्ड० एफ० एस० तक के परीक्षार्थी
अन्य पुस्तकों की अपेक्षा इस पुस्तक पर ज्यादा
निर्भर करते हैं और उस को अधिक विश्वसनीय
मानते हैं । पर इस सम्बन्ध में मुझे एक
शिकायत करनी है । इस पुस्तक का जो
हिन्दी संस्करण निकाला जाता है, वह पूरा
नहीं होता है । उदाहरणार्थ, यदि अंग्रेजी
संस्करण ५०० पृष्ठों का होता है, तो हिन्दी
संस्करण केवल २०० पृष्ठों का होता है ।
प्रबल यह है कि हिन्दी संस्करण संक्षिप्त क्यों
निकाला जाता है और वह पूरा क्यों नहीं
निकाला जाता ? इस के अतिरिक्त उस में
यह भी भेद किया जाता है कि अंग्रेजी संस्करण
तीस मास के प्रथम सप्ताह में निकाला
जाता है और हिन्दी संस्करण कहीं जा कर
अक्टूबर-नवम्बर में निकाला जाता है । यह
आवश्यक है कि इस पुस्तक के दोनों संस्करणों
को समान रूप से और एक समय में निकाला
जाये ।

उपाध्यक्ष महोदय, मैं आप का और
अध्यक्ष महोदय का अनुगृहीत हूँ कि आप ने
इस सदन के प्रक्रिया सम्बन्धी—प्रोसीड्यर
सम्बन्धी—नियमों का एक द्विभाषी (डाइरेक्ट)
एडीशन निकाला है, जिस में एक और हिन्दी
है और दूसरी और अंग्रेजी । इसी प्रकार
कांस्टीट्यूशन का भी एक द्विभाषी संस्करण
निकाला गया है । मैं यह निवेदन करना
चाहता हूँ कि इस समय हमारा देश एक
प्रकार से बाह्यलिगुवल स्टैज पर है । अगर
इस देश में हमने हिन्दी को माना है, तो वह
इस तरह नहीं होगा कि रात को एक चाबी
धुमा दी या बटन दबा दिया और दूसरे दिन

[श्री महेश बर्सेन]

हिन्दी छा जानेगी। आवश्यकता इस बात की है कि इस समय हिन्दी की संश्लेषी के सम्मानान्तर बनाया जाय और सब अधिकारपूर्ण और महत्वपूर्ण प्रकाशनों का संश्लेषी के साथ-साथ हिन्दी में भी प्रकाशित किया जाय।

इन शब्दों के साथ मैं माननीय मंत्री जी और उन के सहकारियों को हार्दिक बधाई और बन्धुवाद देता हूँ और मुझे आशा है कि वह अपने प्रयत्नों को जारी रखेंगे। जहाँ तक मुझे मालूम है, डॉ० केसकर बहुत निष्पक्षता, न्यायप्रियता और दृढ़ता के साथ अपने कर्तव्य पर चल रहे हैं, मैं आहता हूँ कि वे अपने बाजुओं में जरा और बल और हृदय में जरा और साहस ले कर आगे बढ़ें और मैं ने जो सुझाव दिए हैं, उन पर विचार करने की कृपा करे।

Shri Hem Barua (Gauhati): Mr. Deputy-Speaker, Sir, I have gone through the report submitted to us by the Ministry of Information and Broadcasting and I want to congratulate the Ministry for trying to tackle this problem of information and entertainment through the different vehicles of information. Sir, Dr. Keskar appears to me to be a very quiet man, so quiet as though butter would not melt in his mouth. When I read the report, it proves it to the contrary. It establishes the fact that he is not as quiet as he appears to be. Now, the fault, Sir, does not lie with him; possibly, the fault lies with the media that he is asked to handle. Well, when I peruse the report, the question that comes uppermost to my mind is about the basic attitude that the Government has to adopt so far as these media, or the vehicles of information is concerned. What is their basic attitude? What are the vehicles of information? To whom is the information meant? Is it meant for the people, or for the Government or for something else? Or, do they, these vehicles of information,

exist for themselves? This is the basic attitude that I fail to find in the report. And, when one reads the report, one has an impression as though it is meant for the publicity of the Governmental work and Governmental policies, because, almost on every page of the report, you come across those words like "Help the Plan; Help the Plan" and all sorts of things.

Now, Sir, on page 22, about Budget Estimates, I find one thing and it is this. The Government proposes to have 62 documentaries, out of which 39 films are to be devoted to 'Plan interest'. I want the Plan to succeed. I want the co-operation of the people all over this country for the success of the Plan. There is no doubt about it. All our vehicles of information are to be utilised for achieving that co-operation. But in the attempt to achieve the co-operation of the people for the Plan, it does not mean that you have to sacrifice the aesthetic effects on the altar of propaganda. In that case, the whole machinery degenerates itself into a propaganda wheel of the Government.

Now, why is it that very often we find that when an artist or a writer joins the Broadcasting station or any other department of the Ministry of Information and Broadcasting people feel that here is a man who is lost? I have tried to find out the reasons why such an idea prevails among the people of this country. Why is this public feeling that whenever a man joins some of these departments of the Information and Broadcasting Ministry he is lost to the people? Sir, an artist or a writer wants to flourish and thrive in an atmosphere of freedom. Possibly, that atmosphere of freedom is missing here; and that is why people say like that. It is often said:

"Just for a handful of silver he left us, Just for a riband to stick on to his coat."

This idea is generally found amongst our people; and I want this idea to go. Possibly this can go if correct media are adopted for the correct appraisal of the policies of Government before the people. So long as there is no correct appraisal of Government policies presented before the people, widespread criticism can be made, I suppose, by adopting a policy of this sort that criticism can be counteracted.

I have mentioned earlier about newsreels and documentaries. What about our newsreels and documentaries? Most of them are rather repetitive in themes and they are defective in presentation. What is the difference between a Community Development Programme in West Bengal, and another Community Development Programme, say, for instance, in Orissa? You will find the same background, the background of the hills, trees and shrubs, the same background of the furrows and the land and the same types of tractors and machinery. You have the same background. When different Community Development Blocks are focussed on the screen through newsreels, that gives an impression of a repeat performance. All the difference is difference between Tweedledum and Tweedledee. The only difference is this. Who is the V.I.P. who is connected with the Community Development scene in Orissa and who is the V.I.P. connected with the Community Development scene in West Bengal, for instance? That is all the difference. It might be the ebullient fact of Mr. Murthy in one of the newsreels and it might be the photo-frame face of Mr. Dey in another newsreel. That is the difference; nothing else.

Now, an attempt must be made to assess the reaction of the people towards these newsreels. Unless and until an attempt is made to assess the reaction of the people, I feel, most of the timbre of the purpose is lost; and

the money that we invest on this is wasted.

Now, Sir, there is this aspect,—the aspect of time-lag between the newsreels and the news served by the Press. There is no doubt about that. I have been mentioning about the repetitive themes. But over and above that, there is enough of defective presentation. Let me cite an instance, Sir. There was that news reel about the visit of the Prime Minister of Turkey to this country. I would rather say that that was a nice news reel; and the wonderfully mobile face of our Prime Minister was projected in that news reel, no doubt, but then somehow or other, his voice was throttled. Whenever I think of the Prime Minister—and that idea grew on me this morning particularly—the Prime Minister invariably reminds me of a panther, apparently quiet on the outside, but nobody knows when he springs up as a panther does. And it is some of these pantherish qualities in the Prime Minister that make him an interesting newsreel personality. But what is the panther without his roar? What is Mr. Nehru without his words, without his carefully modulated speeches? In this particular newsreel on the visit of the Prime Minister of Turkey, Mr. Nehru's wonderfully mobile face is presented with his emphatic gestures, and his skipping movements, but then his voice is stifled and throttled, his speech is cut out. And, instead of it, a dull routine resume of the speech, the resume of the commentator follows. And that is why I say it is a defective presentation.

Again, what about the other newsreel, that famous newsreel about the visit of that colourful personality to this country, the Dalai Lama of Tibet, who is in distress today? What about that? People enjoyed the sight of that colourful personality in the screen, no doubt, but when millions of people saw him address a public

[Shri Hem Chandra]

meeting, and millions of people wanted to hear, if possible a little of his voice, it was stifled, and it was throttled, and there was the dull resume, as I have said.

I just want to know whether any need is paid so far as the newsreels and documentaries are concerned, to the reaction of the film-goers. That has to be assessed, because an assessment in the right direction helps to improve matters. And we cannot be all infallible; we are apt to make mistakes, and we have been making mistakes.

Another question naturally springs up in my mind, namely, whether the camera-man is given sufficient latitude or freedom, whether he is allowed freedom and latitude, that is to say, whether he is made to conform to a distinct pattern laid before him by the administration, or whether he is allowed to venture out on his own in order to capture in his camera some of the unusually photogenic scenes that are to be found in the countryside; for instance, a herd of buffaloes wading through a muddy pool, a bird in summer with gaping beaks on the tree top, possibly, the background of the moon, and the background of the hills,—and these things might be there, and these might add colour and life to the newsreels and to the documentaries. I do not know whether he is given that much of freedom or not, and if he is not given that much of freedom, our news reels should continue to become only symbols of Government gazetteering and nothing more and nothing less.

Then, there was the Film Festival here, that was organised by the Indian Documentary Producers' Association, in Delhi, for instance. This film festival reveals the great potentialities of the documentary in this country. I want our Government to co-operate with this Association. There must be perfect co-operation between the two wings of the industry, if not

anywhere else, at least in the exchange of talents. If we do like that—and this documentary is a specialised art, I must say—if we co-operate like that, co-operate in our search for talents, rehabilitation of talents, and utilisation of talents, possibly, we are going to attain considerable heights in documentaries, not only so far as quality is concerned but also so far as quantity is concerned.

The people have the right to depend on the Films Division for documentaries and newsreels; and it is more so when there is import restriction on newsreels. That is why I say that the Film Division of the Ministry of Information and Broadcasting must pull up its socks and see that decent pictures are given, decent not only in photography but also so far as standards are concerned.

About the All India Radio, so many people have said so many things, and particularly, people have said about the commercial broadcasts of Radio Ceylon. Radio Ceylon is doing that. But then there is the Vividh Bharati programme; I must congratulate the Ministry for achieving some results, at least, in counteracting the evil influence of Radio Ceylon broadcasts. But about Radio Ceylon, have we ever tried to assess the reaction of the people? Have we ever tried to assess the reason why our people prefer the Radio Ceylon broadcasts to the sedate entertainment given by the All India Radio? We have never done that. We do not have any reasonable data before us to understand the core of this problem, to understand the spirit that works behind this problem. What is the problem? We do not have any data about it.

About commercial broadcasts in Ceylon, some four years ago, the Government of Ceylon appointed an Enquiry Committee, and it was on the recommendation of this country committee that commercial broadcasts within Ceylon were discontinued in

Sinhalese; if it could be discontinued in Sinhalese, on the recommendation of the Enquiry Committee within Ceylon, why is it that Ceylon has been permitted to beam forth commercial broadcasts to India?

I want to know whether there was any discussion between the Government of Ceylon and the Government of India at the governmental level about this. If there was no discussion between the two governments, what are the reasons that stand in the way? We are draining a sufficient quantity of our foreign exchange at this crucial moment. In order to put a stop to these drainage of foreign exchange, and at the same time in order to give standards to the people, we have to see that the commercial broadcasts beamed forth by Radio Ceylon are forthwith stopped.

Then, there is another thing. The Estimates Committee has consistently said one thing; they have tried to impress on us the need for an organised survey of listeners' reaction to programmes. As far as I know, a questionnaire was issued in 1950 amongst the radio licensees, and as far as I know, their reactions came to the department; and we were told that the reactions were being "studied and tabulated". I just want to know whether it has progressed beyond the stage of study, examination and tabulation or anything concrete has been achieved so far.

Programme research, I would say, is the weakest spot in the organisation. We say that our programmes are to be popular, and we want to do a lot of propaganda or publicity about our Five Year Plan. That is well and good. But, at the same time, we have to see that adequate facilities are provided to the people so that these programmes might be a success.

Mr. Deputy-Speaker: The hon. Member should try to conclude now.

Shri Hasm Bhasua: I am the only spokesman from my party, and I have come so late in the list. I hope you will excuse me if I take a few minutes more. You are very kind always.

Again, what about providing people with cheap radio sets? This question of providing the people with cheap radio sets is on the air for a decade, and nothing has been done so far. I suppose this matter was discussed in a Liaison Committee of the All India Radio. Then, they decided to have another committee with representatives of the trade. But nothing so far has come. We hear also that they have commissioned the Research Section of AIR to give a prototype of an inexpensive receiver. I do not know if the prototype has materialised or it is still in the embryonic stage of evolution. I know nothing about it.

About the music programme, I have just a few words to say. The report says that we devote 50 per cent of our transmission time for music. As far as I know, the BBC devotes 65 per cent of its transmission time to music, and there are stations in Europe which devote a greater time to music. That is what I find. I find India is a honeycomb of music, and this shows the diversity of India and the richness of India herself. That is why, in order to give a proper representation to the different folk tunes and folk-songs—there is the classical music, no doubt—we must increase the time devoted to music in the scheme of things.

When I speak about AIR, I shall say just say one thing about the item called "Today in Parliament". I do not have any quarrel with Today in Parliament so far as Hindi is concerned. People hope to get a resume of the days work in Parliament, but what is the fare to which the helpless listeners are treated so far as the English version is concerned? The boring, monotonous and mediocre performances of the Ministers are

[Shri Hem Barua]

held up as paragons of eloquence and wit so far as this programme is concerned, and I suppose the hon. Minister will see that things improve in this case as well.

About the Press Commission I would say a few words. There are the recommendations of the Press Commission, and some of the vital recommendations have been, till now, neglected. One of them is the price-page schedule recommended by the Press Commission. This must come into existence and must materialise.

Coming to the Journalists' Wage Board, I know the galleries of some journalists are shockingly low, and something must be done. I know Dr. Kesar is a man who will try to do it.

There is a single news agency in the country today serving us, that is the PTI. When there is a single news agency, a monopolist tendency is likely to grow, and for the sake of healthy journalism and in order to provide employment for a good number of journalists, we must have more than one news agency in the country. The UPI has discontinued its service, throwing out of employment quite a good number of journalists. We think and we feel that the hon. Minister will very kindly try to see that the country gets more than one news agency, in the form of a public corporation or whatever that might be, in the interests of healthy journalism and in the interests of the employment of journalists.

About the Central Information Service, so many people have said so many things, and I do not want to take much of your time. I must thank you and thank the hon. Minister.

श्री यू० चं० जैन (केवल) : माननीय रिप्टी स्पीकर साहब, जिस मिनिस्ट्री की

बिमांश्वर पर बहस हो रही है, उस के मुताल्लिक मुझ से पहले कई कांसीयब ने कहा है कि वह बहुत महम मिनिस्ट्री है—न सिर्फ एन्टरटेनमेंट के विहाय से बल्कि उस से भी ज्यादा उस का जो एजुकेशनल प्रोग्राम है और हुकूमत और नेताओं की पालिसी को लोगों तक पहुंचाने का काम है, वह बहुत महम है। जैसा कि मुझ से पहले कहा गया, मैं समझता हूँ कि इस काम की महमियत को देखते हुए यह जरूरी है कि इस मिनिस्ट्री के मिनिस्टर इनचार्ज को कैबिनेट रैंक का होना चाहिए। पिछले कई बरसों में जब हम हिटलर के मुताल्लिक पढ़ा करते थे, तो उस के प्रापेगण्डा मिनिस्टर, गाबलर, के मुताल्लिक भी बहुत कुछ पढ़ते और सुनते थे। मैं देखता हूँ कि माननीय मिनिस्टर साहब मुसकरा रहे हैं कि मैं ने कौसी निकम्मी तर्कबीह दी है, लेकिन इस सिलसिले में यह मिसाल देने में मेरा मकसद यह है कि चाहे डिप्टेटरशिप हो और चाहे डेमोन्स्ट्रेशन फार्म आफ गवर्नमेंट हो, इन्फर्मेशन और ब्राडकास्टिंग का महकमा इस तरह का नहीं होना चाहिए, जिस तरह का कि हमारे यहां है। मैं कोई मुह पर तारीफ़ करने का भावी नहीं हूँ। ज्यादातर लोग मुझे नुकताची ही कहते हैं, लेकिन मैं समझता हूँ कि वह इस के झल्ल हैं कि उन को कैबिनेट रैंक पर रखा जाये।

एक माननीय सदस्य : मिनिस्टर साहब ने तो सुना ही नहीं—वह तो जा रहे हैं।

उपाध्यक्ष महोदय : यह इसी सम्बन्ध में जा रहे होंगे।

श्री यू० चं० जैन : जहां तक इस महकमे का तात्लुक है, १९५७-५८ के मुकाबले में जो काम हुआ है, उस की तारीफ़ किए बगैर नहीं रखा जा सकता है। लेकिन अगर हम इस महकमे के कार्यों के नतीजों को देखें, तो मैं समझता हूँ कि अभी बहुत तरकीबी

की बुचावक है। कितने ही महकमों की एबीस्यूएशन रिपोर्ट्स होती हैं, लेकिन प्लानिंग कमिशन की तरफ से या खुद इस महकमे की तरफ से कोई एबीस्यूएशन रिपोर्ट हमारे सामने नहीं आई है, जिस से पता चल सके कि इस महकमे के मुस्तलिफ्त विभागों में जो रुपया खर्च किया जा रहा है, उस का जो अक्षर होना चाहिए, वह हो रहा है या नहीं—उस का जो नतीजा निकलना चाहिए, वह निकल रहा है या नहीं। जैसे अगर पिछले सालों की रिपोर्ट को धीरे से पढ़ा जाय, तो पता चलता है कि इस महकमे ने कुछ अपने जिम्मे लिए, लेकिन उन के जो मकसद थे, वे पूरे हुए या नहीं, उन के कुछ नतीजे निकले या नहीं, अगर उस तरफ तबज्वह ही जाये, तो हम देखते हैं कि हमारी गवर्नमेंट धीरे हमारे नेताओं के जो आदर्श हैं, जिन को पालियामेंट ने मुल्क के सामने रखा है, उन को पूरा करने में धीरे सैकंड फ्राइव थीअर प्लान की कामयाबी के लिए लोगों में जोश भरने में—जो कि यह महकमा कर सकता है धीरे उसे करना चाहिए—अभी बहुत कसर है। जैसे पिछले साल में एन्टरटेन-मेंट विभाग ने काफ़ी तरक्की की है। मेरी राय में एन्टरटेनमेंट भी इस किस्म की होनी चाहिए, जिस से कौम को ज्यादा एंजुकेशन मिले। लेकिन अगर उस को एक तरफ रखें और प्रापेगेंडा के पहलू की तरफ देखें, तो हम पाते हैं कि इस महकमे ने क्लेम किया है कि फ्रील्ड पब्लिसिटी के मातहत नमाम हिन्दुस्तान में सोलह, सत्रह हज़ार मीटिन्ग की गईं, जिन में डेढ़ करोड़ के करीब आदमी शामिल हुए। मैं समझता हूँ कि पिछले साल के मुकाबले में यह काम ज्यादा है, लेकिन अगर ३६, ३७ करोड़ में से हमारा महकमा सिर्फ़ डेढ़ करोड़ आदमियों तक एक साल में पहुँचे, तो यह कोई क्रेडिट की बात नहीं है। अगर क्रेडिट की कोई बात है, तो वह यह है कि पिछले साल से ज्यादा काम किया गया है, लेकिन अपने आदर्शों को पूरा करने के लिए, सैकंड फ्राइव थीअर प्लान के टारगेट्स को पूरा करने के लिए, उस की कामयाबी के

लिए जनता में जोश भरने के लिए धीरे सोशलिस्टिक पैटर्न के संघाज की काबज करने के लिए मुस्तलिफ्त सैकलन्ड पर जो स्ट्रेचिब और स्ट्रेचिब पढ़ रहे हैं, उन को बर्बाद करवाने के लिए धीरे लोगों को इस बारे में समझाने के लिए अगर सिर्फ़ डेढ़ करोड़ जनता तक पहुँचा जाय, तो वह कतई नाकाफ़ी है। जैसा कि यह रिपोर्ट बताती है, पब्लिसिटी के सिर्फ़ ६२ यूनिट मुस्तलिफ्त जगहों पर काम कर रहे हैं। उन को दुगुना किया जाय, तिगुना किया जाय या चार गुना किया जाय, यह मैं नहीं जानता, लेकिन यह जरूरी है कि एक बरस में कम से कम तमाम लोगों के पास इस महकमे को पहुँचना चाहिए, तभी कुछ नतीजा निकल सकता है। यह एक तजुबे की बात है कि जहाँ जहाँ इन्क्लाब आए हैं, कहीं भी वैस्टिड इन्ट्रेंट्स अपनी खुशी से त्याग नहीं करते हैं। हमारे देश में भी यही हाल है। हमारे नेताओं ने यह क्लेम अपनाया है कि हम कनवर्शन और तब्दीलिए-क्यालात के जरिये, पर्सुवेशन धीरे तरती के जरिये यहाँ के वेस्टिड इन्ट्रेंट्स को तब्दील कर लेंगे। मैं बहुत हद तक इस को नहीं मानता हूँ। जैसा दूसरे देशों में उन के साथ सलूक हुआ है, वैसा ही यहाँ हो। उस के बग़ैर वे नहीं मानते हैं। अगर हमारे नेताओं का यह क्याल है कि हम उन को कनवर्ट कर सकेंगे, तो हम को देखना है कि हमारी प्रापेगेंडा मशीनरी काफ़ी है या नहीं। मैं समझता हूँ कि अभी वह कतई नाकाफ़ी है। मिसाल के तौर पर हमारे देश के अखबारों को ले लीजिए। १९४७ तक उन में से अक्सर नैशनलिस्ट में धीरे देश की आजादी की लड़ाई में तकवियत देते थे, लेकिन अब सरमायादारों पर टैक्सेशन और प्रापेसिव साज के जरिये बंधियों लग रही हैं, उन के इन्ट्रेंट्स को मुफ्तान पहुँच रहा है। वह नेशन के इंटिरेस्ट के लिए है। परन्तु उनके इंटिरेस्ट को तो नुकसान पहुँचता है धीरे क्योंकि पेपर अक्सर उनके हाथों में है इसलिए जो भी हमारे प्रोग्राम हैं, जो भी हमारी पालिसी है उनके खिलाफ़ पीयबनस

[श्री नू० चं० जीन]

प्रपेक्षा किया जा रहा है। कोरम आफ
 एंडरप्राइज के नाम से पैम्पलीट्स निकाले
 जा रहे हैं। भा.क.कोई भी नेशनल पेपर को
 उद्धार करेगा, उनमें प्रत्येकमें कि रात और
 दिन हमारी जो डिफरेंस है नेशनल पालिसी
 है—इसमें कि वे कांग्रेस पार्टी की पालिसी
 हैं—कैपेसी पालिसी हैं जिन को पालियामेंट
 ने सच-बिना है, जो-नेशन की पालिसी है,
 उनके खिलाफ वे प्रापेगंडा करते हैं
 और जहरीला प्रापेगंडा करते हैं। मैं चाहता
 कि...

श्री बाबुदेवी (बलरामपुर) : बिचारों
 की यहाँ आवादी है।

श्री नू० चं० जीन : उनको मैं मना
 नहीं करता हूँ। मैं तो सिर्फ मिनिस्टर
 साहब की सेवा में यह निवेदन करना चाहता
 हूँ कि उस तरह के प्रापेगंडा को काउंटरएक्ट
 करने के लिए कौन से कदम उठाये गये हैं,
 क्या चीज की गई है, कौन सी बात गवर्नमेंट
 कर रही है। जब उनकी तरह से जहरीला
 प्रापेगंडा रात और दिन होता है और काफी
 तेजी से यह प्रापेगंडा चलाया जाता है, प्रफान
 की तरह से चलाया जाता है, उसका किस तरह
 से मुकाबला करने का यह बिचार कर रहे हैं।
 हम तो कनवर्शन में यकीन करते हैं लेकिन वे
 लोग बराबर अपना प्रापेगंडा जारी रखे हुए
 हैं और लोगों को भ्रमसाज कर रहे हैं।
 मुकसाम तो उनके हितों को पहचानता है लेकिन
 वे जनता को भ्रमसाजते हैं और कहते हैं कि उसके
 हितों को इन पालिसी से मुकसाम पहचानता है।
 रिपोर्ट में बताया गया है हम लोगों के सामने
 काफ़ी इयर प्लान की सक्सेस के लिए जाते हैं
 और इसके बारे में मैं पहले ही अर्थ कर चुका
 हूँ और मैं इसको दोहराने की आवश्यकता
 महसूस नहीं करता हूँ कि वेद करोड़ लोगों
 को पहचाना करती नज़र आती है। इस बारे
 में समझता हूँ कि और ज्यादा लोगों तक

पहुँचा जाय और साथ ही साथ हमारी गवर्नमेंट
 की तरफ से एक नेशनल डेली पेपर निकालना
 चाहिये...

श्री नाथ पाई (राजपुर) : सब
 नेशनल डेली पेपर आपके ही पेपर हैं।

श्री नू० चं० जीन : मैं जो नेशनल
 डेली पेपर है, वे आवादी से पहले तो हमारी
 नेशनल पालिसी को सपोर्ट करते थे और उस
 वक्त सही मानों में नेशनल डेली पेपर थे।
 लेकिन उसके बाद से उनमें से कितने हकीकी
 मानों में नेशनल डेली पेपर रह गये हैं, यह
 सोचने की बात है। मैं समझता हूँ कि
 जितने भी पेपर हैं वे निम्न-निम्न सरमावेदारों
 के हाथों में हैं, उनके हितों को रखा करते हैं
 और चायव ही कभी दबी खबान में नेशनल
 पालिसी की हिमायत करते हैं। उसी
 नेशनल पालिसी की वे हिमायत करते हैं, जो
 कि उनके अपने हित में जाती हो, वरना वे
 किसी भी नेशनल पालिसी की हिमायत नहीं
 करते हैं।

उपाध्यक्ष महोदय : जिन माननीय
 सदस्यों को समय मिल चुका है, उनको फिर
 अपनी स्पीच जारी रखनी चाहिये।

श्री नाथ पाई : इस बारे में उनको यह
 बतलाना ज़रूरी हो गया था कि कोई गलत
 फ़र्मी न फ़ैसले पाये।

श्री नू० चं० जीन : उपाध्यक्ष महोदय,
 मुझ से पहले बोलने वाले कुछ माननीय
 सदस्यों ने बुझाऊत, अनटवेबिलिटी को मिटाये
 जाने का बिक किया है। हालांकि बुझाऊत
 के बारे में कुछ प्रोग्राम इस महकमे से रले
 हैं और कुछ हिस्ता अवा भी किया है लेकिन
 मैं समझता हूँ कि इस सिलसिले में बहुत ही
 कम काम हुआ है और उस कार्यकाल में
 काफी करने की अभी जरूरत है।

अब मैं कुछ कैमिली प्लानिंग के बारे में कहना चाहता हूँ। कैमिली प्लानिंग से पहले धीमे डरते थे कि अगर इसके बारे में काम किया गया तो पता नहीं लोग क्या समझेंगे। अगर मैं मंत्री महोदय को बतलाना चाहता हूँ कि मैं ने इस प्रोग्राम को जान बूझ कर देहाती इलाकों में बढ़ाना चाहा है और ग्राम देहाती लोगों से कहा है और इसके बारे में समझाया है। मैं समझता हूँ कि मंत्री महोदय को इसका पता होगा, अगर पता नहीं है तो मैं कहना चाहता हूँ कि देहातों के लोग अब इस बात के उत्सुक हैं कि अगर उनको इन सब चीजों का पता हो कि कहा पर मर्दों के लिए इतिजाम है, कहा पर औरतों के लिए इतिजाम है, क्या-क्या डाक्टरी चीजें हैं और क्या वे सेफ हैं या नहीं हैं, तो बहुत अच्छा हो ताकि वे भी प्लानिंग कर सकें। अभी तक ये चीजें उन तक छन छन कर ही पहुंच पाई हैं, बाकायदा तौर पर इन चीजों का उनको पता नहीं है। मैं चाहता हूँ कि इसका भी बाकायदा तौर पर इतिजाम होना चाहिये।

हमारे देश में हजारों सालों में मेले होने आये हैं और आज भी होते हैं। परम्परागत हमेशा से ही ये मेले होते आ रहे हैं। कौन सा ऐसा जिला है या कौन सी ऐसी जगह है, या कौन सा देश का ऐसा हिस्सा है, जहाँ पर आए बरस बड़े बड़े मेले न होते हो। इन मेलों पर पब्लिसिटी टीम्स बहुत कम जाती होंगी इस महकमे की तरफ से। जहाँ तक मुझे मालूम है बहुत कम प्रापैगंडा टीम्स जाती हैं। कुर्छीन का मेला होता है, दूसरे कई मेले होते हैं और कौन सा ऐसा जिला है जहाँ एक से एक अच्छा मेला न लगता हो। लाखों आदमी इन मेनों में इकट्ठे होते हैं, इन धर्म-स्वानों पर एकत्र होते हैं। अगर इन मेलों में इस महकमे के धार्मिकों का कैम्प हो, अच्छे स्पीकर्स को धार्मिकित किया जावे तथा दूसरी चीजें हों फाइव डियर प्लान के सिलसिले में या दूसरी बातों के सिलसिले में तो अच्छा प्रापैगंडा हो सकता है।

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श्री बजराम सिंह (फिरोजाबाद) :
कांग्रेस एम० एल० ए० जाते हैं।

श्री जू० चं० जैन : मैंने कांग्रेस एम० एल० ए० की बात नहीं की है या कांग्रेस की बात नहीं की है। मैंने सोशलिस्ट एम० एल० ए० या कम्युनिस्ट एम० एल० ए० का भी जिक्र नहीं किया है। मैंने तो सास तौर पर धार्मिक मेलों का ही जिक्र किया है जहाँ पर कि हजारों और लाखों की तादाद में लोग जाते हैं। मैं चाहता हूँ माननीय मंत्री महोदय इस ओर भी ध्यान दें।

अगर यह महकमा मेरे द्वारा सुझाये गये प्रस्तावों पर विचार करे और उनके अनुसार काम करे तो मैं समझता हूँ कि एक बहुत बड़ा लाभ हमारे देश को हो सकता है।

इन शब्दों के साथ जो डिमांड्स रखी गई हैं, उनको मैं सपोर्ट करता हूँ।

श्री श्रीनारायण दास (दरभंगा) :
उपाध्यक्ष महोदय, सूचना और प्रसारण मंत्रालय ने अपने विभिन्न विभागों के द्वारा अपने कर्तव्यों और उत्तरदायित्व का जिस तरह से पालन किया है, सबकुछ मैं जैसे कि और माननीय सदस्यों ने कहा है, उसके लिये माननीय मंत्री महोदय और उनके साथी कार्यकर्ता बधाई के पात्र हैं। हिन्दुस्तान जैसे देश के लिये जहाँ पर कि बहुत सी भाषायें और उप-भाषायें हैं और इतना बड़ा यह देश है, कई प्रकार की सांस्कृतिक व्यवस्थायें हैं, संगीत की भी बहुत सी पद्धतियाँ हैं, विभिन्न भाषाओं का विभिन्न साहित्य है, इन सब को देखते हुये जिस तरह का कार्य प्राल इंडिया रेडियो ने किया है, मैं समझता हूँ वह प्रशंसा के लायक है।

फिर भी जितना उत्तरदायित्व और जितनी जबाबदेही इस विभाग पर है उसको देखते हुये जो काम अब तक हुआ है वह काफी नहीं कहा जा सकता है। हिन्दुस्तान में निम्न

[श्री श्रीनारायण दास]

विभिन्न भाषायें हैं, विभिन्न विभिन्न संवीत प्रणालियाँ हैं, विभिन्न विभिन्न सांस्कृतिक विचार-धारायें हैं, विभिन्न पाटियाँ हैं जो कि अपने आप को राष्ट्रीय संस्थायें समझती हैं और सभी यह प्रवेक्षा रखती हैं कि विभिन्न मतों का प्रचार हो, विभिन्न संस्थाओं की कार्य-प्रणालियों का, विभिन्न संस्थाओं की कार्य-प्रणालियों का या उनके द्वारा जो प्रस्ताव आदि समय समय पर पास किये जाते हैं, उनके प्रसारण का समुचित रूप से, ममान रूप से प्रसारण किया जाये और ऐसी प्रवस्था में यह संभव है कि बहुत भी खामियाँ दिखाई देती हों। चूंकि मैं देहात का रहने वाला हूँ, इस वास्ते मैं खास तौर पर झाल इंडिया रेडियो के द्वारा देहातियों की शिक्षा, उनके ज्ञानबर्द्धन, उनके मनोबिनीद के लिये जो कार्य किया जाता है और इस दिशा में जो प्रगति हुई है, उसके बारे में कुछ कहना चाहता हूँ। मैं समझता हूँ कि जो इस दिशा में प्रगति हुई है वह कुछ प्रशंसनीय तो प्रवचय है लेकिन जैसा कि सभी जानते हैं, हिन्दुस्तान में सात लाख गांव हैं और मात्र लाख गांवों के अन्दर .

श्री नाथ पाई : पाच लाख गांव हैं। दो लाख पाकिस्तान में चले गये हैं।

श्री श्रीनारायण दास : पाच लाख ही सही। इन पांच लाख गांवों के बारे में बताया गया है कि जो रेडियो सेट्स हैं वे १ लाख ७० हजार ही देहातों में हैं जिनमें से ५० हजार कम्युनिटी सेट्स हैं। मैं माननीय मंत्री महोदय को बतलाना चाहता हूँ कि हिन्दुस्तान के देहातों के लिये ये बहुत ही कम हैं। हमारा यह अनुभव भी है कि गांवों के अन्दर जो रेडियो हैं वे उन्हीं लोगों के पास हैं जिनके पास सम्पत्ति है और सम्पत्ति वालों के पास रेडियो सुनने के लिये हमारी गरीब जनता नहीं जा सकती है। इसलिये मैं समझता हूँ कि दिल्ली से तथा झाल इंडिया रेडियो की तमाम बितनी भी

शाखायें हैं, उनसे देहातियों के लिये, उनके मनोबिनीद के लिये, उनके शिक्षण के लिये, जो भी प्रोग्राम चलाये जाने हैं, उनसे इन लोगों को फायदा होता है या नहीं, इसका ठीक ठीक अन्दाजा नहीं लगाया जा सकता है। झाल इंडिया रेडियो से तथा उसकी जितनी शाखायें हैं, उनसे देहाती भाइयों के लिये जो प्रोग्राम होते हैं, उनसे किस हद तक देहाती जनता लाभ उठाती है। कितने लोग उनको सुनते हैं, देश में जो १ लाख ७० हजार रेडियो सेट हैं, उनके द्वारा देहात की कितनी जनता कार्यक्रमों का फायदा उठाती है? इसलिये मैं कहूंगा कि यह स्कीम अभी बीबी गति से चल रही है। कम्युनिटी सेट्स देने के सम्बन्ध में केन्द्रीय सरकार भाषा खर्च देती है और राज्य सरकार तथा देहाती समाज उसका ५० प्रतिशत खर्च देता है। इसमें प्रगति साने की आवश्यकता है। यह मैं इसलिये कह रहा हूँ कि जैसा माननीय सदस्य ने कहा हमने अपने देश में प्रजातांत्रिक प्रणाली को रखा है। देश को स्वतंत्र हुये दस वर्ष से अधिक हो गये लेकिन हम अभी तक अपनी जनता का ज्ञान बढ़ाने में सफल नहीं हुये हैं। वैसे तो यह शिक्षा विभाग का काम होता है, लेकिन लोग बराबर कहते हैं कि देश में शिक्षा का अभाव है, पढ़े लिखे लोगों की तादाद बहुत कम है। इस दिशा में भी बहुत कम प्रगति हो रही है। हालांकि यह इस विभाग का काम नहीं है लेकिन फिर भी जब तक हम सब लोग पढ़े लिखे न हो जायें तब तक झाल इंडिया रेडियो ही एक ऐसा साधन है जिसके जरिये के देश के गांवों में बसने वाली जनता को हय शिक्षित कर सकते हैं। इसलिये देश में प्रजातांत्रिक विचारों का प्रचार करने के लिये, जो कि किसी भी पार्टी विशेष का कार्यक्रम नहीं है, ताकि हमारे अन्दर प्रजातांत्रिक विचार पैदा हो जायें, यह जरूरी है कि कम से कम हर गांव के अन्दर कम्युनिटी सेट पहुंच जायें। जिसमें कि तमाम लोगों को इस झाल इंडिया

रेडियो द्वारा शिक्षा सम्बन्धी कार्यक्रम मिल सकें और जी मनीषिनीद के कार्यक्रम उनके लिये प्रसारित किये जाते हैं उनसे वे पूरा फायदा उठा सकें ।

इसके लिये मैं कहना चाहता हूँ कि जितना धन दिया गया है वह ठीक है; लेकिन इस देश में ऐसे कारखाने नहीं हैं जो कि सस्ते दामों पर रेडियो सेट तैयार कर सकें और अपने घरों में गांवों में लोग अपने मनीषिनीद के कार्यक्रम सुनने का अवसर पा सकें । अभी तक ऐसा इन्तजाम नहीं हो पाया है । अब तक ऐसे रेडियो सेट नहीं बन पाये हैं जिनको तमाम देश के लोग, अपनी अर्थ-व्यवस्था को देखते हुये, खरीद कर अपने घरों में रख सकें और भाल इंडिया रेडियो से जो प्रचार कार्य होता है उसका लाभ उठा सकें ।

श्री० रणवीर सिंह (रोहतक) . भाल इंडिया रेडियो के प्रोग्रामों से अब तक देहातो के लोग क्या लाभ उठाते हैं ।

श्री श्रीनारायण दास यह तो मैं नहीं कहना चाहता हूँ कि ग्रामवासियों के लिये जो कार्यक्रम दिये जाते हैं उनसे वे लोग फायदा उठाते हैं या नहीं, इसी में मुझे शक है । इसलिये जितना समय मुझे दिया गया है उसके अन्दर देहात के लोगों की जरूरतों को ही कहना चाहूंगा । जब आपको मौका मिले तो आप इस पर ज्यादा जोर दें ।

मैं इस मंत्रालय को इस बात के लिये बन्धबाद देता हूँ कि जो उसने जी हिन्दुस्तान की फिल्म एम्बेयरी रिपोर्ट की उसके आधार पर एक फिल्म इन्स्टिट्यूट की स्थापना करने का फैसला कर लिया है । यद्यपि अभी तक इसका काम शुरू नहीं हुआ है

लेकिन मुझे इस बात का पक्का विश्वास है कि जब निर्णय कर लिया गया है तो इन्स्टिट्यूट का काम जल्दी से जल्दी शुरू होगा ।

इस रिपोर्ट से यह भी भासूम होता है कि फिल्म प्रोडक्शन व्यूरो की स्थापना भी सन् १९५९ में होने वाली है । इसकी स्थापना हो जाने से जो हमारे फिल्म निर्माता लोग हैं उनको तमाम वैज्ञानिक और टेक्निकल सलाह यह संस्था दे सकेगी और उससे हमारे देश में अच्छी फिल्मों का उत्पादन बढ जायेगा । मैं यहाँ पर यह कहना चाहूंगा कि हमारे देश में फिल्म के उत्पादन पर कोई कंट्रोल नहीं है । हालांकि जो भी फिल्म प्रदर्शन के लिये आती है उसको देखने के लिये फिल्म सेन्सर बोर्ड है लेकिन जैसा कई माननीय सदस्यों ने कहा कि फिल्म सेन्सर बोर्ड के जो सुझाव होते हैं वे पता नहीं ठीक तरह से कार्यान्वित होते हैं या नहीं, लेकिन फिल्म का मं सर जिस तरह से होना चाहिये उस तरह से नहीं होता है । फिल्म सेन्सर बोर्ड का काम बहुत सन्तोषजनक नहीं है । बहुत जगहों पर फिल्म देखने वाले जो संरक्षक या गाजियन लोग हैं वे इस तरह की बातें करते हैं कि फिल्मों का काम धाजकल जिस तरह से सेन्सर होता है उसमें हमारे देश में रहने वाले जो नवयुवक और बच्चे हैं उनके दिमागों पर खराब असर पड़ता है । कई दफा इस बात की खर्षा हुई, और जहाँ तक मुझे याद है हमारे माननीय मंत्री जी ने बतलाया. कि जो हमारा संविधान है वह इसके रास्ते में रुकावट डालता है । समाज के कल्याण के लिये यदि आवश्यकता पड़े संविधान का संशोधन करने की, और फिल्म इंडस्ट्री को थोड़ा सा नियंत्रण में लेने के लिये, जिसका असर हमारे देश की जनता पर पड़ता है, संविधान का संशोधन करने की आवश्यकता हो तो फिर इसमें देरी क्यों की जा रही है, यह बात मेरी समझ में नहीं आती है ।

[श्री श्रीनारायण दास]

दूसरी बात इस सम्बन्ध में मैं यह कहना चाहूंगा कि जो फिल्म उद्योग है वह कुछ व्यक्तिगत हाथों या कुछ कम्पनियों के हाथों में है। फिल्म एक ऐसा उद्योग है जिसका असर समाज के ऊपर पड़ता है। ऐसे उद्योग के लिये आवश्यकता इस बात की है कि प्रयत्न किया जाय कि सरकार से उसे प्रोत्साहन मिले, लेकिन वह कोम्प्युटरेटिव सिस्टम, सहकारी आधार पर चले और उसी के आधार पर फिल्म का उत्पादन हो। यदि कुछ व्यक्ति विशेष के हाथों में फिल्म का उत्पादन रहेगा तो निश्चय ही सिर्फ अपने नफे की गरज से वह इस काम को करेंगे। यदि कोम्प्युटरेटिव बेसिस पर फिल्म उत्पादन का काम किया जाय और सरकार उसके लिये सहूलियत दे, धन की आवश्यकता हो तो धन दे, टेकनिकल ज्ञान की आवश्यकता हो तो टेकनिकल ज्ञान दे, तो मैं समझता हूँ कि यह बीज ज्यादा अच्छी तरह से और उपयोगी रूप में चल सकती है। कोम्प्युटरेटिव सोसाइटीज फिल्म उत्पादन के लिये कायम हों और सरकार की ओर से उसे हर समय सहायता मिले ताकि समाज के लिये जो भी कल्याणकारी उद्योग है वह थोड़े से लोगों के हाथ में न रहे, वे ऐसे लोगों के हाथों में आयें जो समाज निर्माण के उद्देश्य से काम करे और साथ ही स्वस्थ फिल्म उत्पादन के लिये काम करे। इसलिये मैं समझता हूँ कि इस प्रकार का आयोजन होना चाहिये जिसके अन्दर सहकारिता के आधार पर फिल्म प्रोडक्शन हो।

भाल इंडिया रेडियो की विभिन्न शाखायें नाटक आदि के जितने रेकार्डिंग्स तैयार करती हैं उनकी रिकॉर्डिंग भी तैयार होती है। यदि वेहातों में उपयुक्त संस्थाओं द्वारा उनको दिखाया जाय तो जनता पर उनका ज्यादा असर पड़ता है। आज यदि कुछ लोगों

को सुविधा प्राप्त है और उनकी आर्थिक अवस्था रेडियो रखने लायक है तो वे उसके संगीत और नाटक से अवकाश जो उसके कलापूर्ण कार्यक्रम होते हैं उन से फायदा उठाते हैं, लेकिन कुछ लोग ऐसे भी हैं जो कि अपने यहाँ रेडियो नहीं रख सकते हैं। इसलिये मैं कहता हूँ कि जो रेकार्डिंग्स भाल इंडिया रेडियो तैयार करे उनका स्कूली संस्थाओं, कालेजों तथा अन्य सामाजिक संस्थाओं को रेडियो के बजाय रेकार्डों के रूप में कम से कम पैसा ले कर दिया जाय ताकि वह अपने देहातों के अन्दर ही बैठ कर, जहाँ पर कि वे रहते हैं और जहाँ पर रेडियो सेट्स नहीं पहुँचते हैं, सुन सकें। गैर-सरकारी संस्थाओं, सामाजिक संस्थाओं के अलावा शिक्षा संस्थाओं में इन रेकार्ड्स का उपयोग किया जा सकता है ताकि विद्यार्थी और भास पास की जनता उनको सुन सके। मुझे ठीक मालूम नहीं है कि जो रेकार्डिंग्स भाल इंडिया रेडियो दिल्ली और उसकी दूसरी शाखायें तैयार करती हैं उन रेकार्ड्स बाहर उपयोग में लाये जा सकेंगे या नहीं, लेकिन उन रेकार्डिंग्स का जिस तरह से गैर-सरकारी संस्थायें या सरकारी संस्थायें ले कर अपने अपने क्षेत्र में उनका उपयोग कर सकती हैं, इसकी जानकारी जनता को नहीं है अगर इस तरह की कोई सुविधा है तो जनता को उसकी जानकारी होनी चाहिये।

यह सुधी की बात है कि केन्द्रीय सरकार की सहायता से बिल्डिंग्स फिल्म सोसाइटी की स्थापना हुई है और जब आवश्यकता होती है तब केन्द्रीय सरकार उस संस्था को सहायता भी देती है। जहाँ तक मुझे मालूम है इस वर्ष धायद ३ लाख ४० के करीब सरकार की तरफ से इस बिल्डिंग्स फिल्म सोसाइटी को मिले हैं। इस फिल्म

सोसाइटी ने कुछ अच्छे काम भी किये हैं, कुछ ऐसे फिल्म तैयार किये हैं जो कि बच्चों को बहुत अच्छे लगे। यह एक प्रशंसनीय कार्य है लेकिन जिस धीमी गति से यह संस्था काम कर रही है उस गति से बहुत काम नहीं हो सकेगा। सरकार के पास पैसा कितना है, यह तो हम को समय समय पर बजट को देखने से पता चलता है, लेकिन यह एक ऐसा कार्य है जिस के लिये सरकार को अधिक से अधिक सहायता देनी चाहिये। जो आज के बच्चे हैं वे कल देश के नागरिक होंगे और देश को आगे बढ़ाने का भार उन्हीं पर होगा। इसलिये यदि बच्चों को शिक्षित करने के काम में आने वाली फिल्मों का उत्पादन धीमी गति से बढ़ेगा तो, मैं नहीं समझता कि देश के भोजूदा बच्चे उन से कोई विशेष लाभ उठा सकेंगे। इसलिये मैं अनुरोध करूंगा कि केन्द्रीय सरकार इस सोसाइटी को कुछ और प्रोत्साहन दे। वहाँ तक यह सोसाइटी इस काम को पूरा कर सकती है, इस का संगठन कैसा है, इस की जानकारी पूरी तरह हमें नहीं है। लेकिन मैं यह भी चाहूंगा कि जो केन्द्रीय सरकार है वह उस को अधिक से अधिक सहायता दे और इस संस्था की शाखायें हर राज्य में होनी चाहियें। स्थानीय आधार पर अगर इस संस्था का निर्माण होगा तो राज्य सरकारें भी उन की मदद कर सकेंगी। मैं यह भी कहना चाहूंगा कि यह जो सोसाइटी है उसने इस काम को चलाने के लिये कैसे रुपया इकट्ठा किया, मुझे मालूम नहीं है। लेकिन मैं समझता हूँ कि अगर यह संस्था धन संग्रह करे तो जनता इस काम में उस की सहायता कर सकती है। कुछ ऐसे उत्साही लोग हैं जो इस काम में उसकी सहायता कर सकते हैं और जनता तथा सरकार दोनों की सहायता से इस काम को आगे बढ़ाया जा सकता है।

अभी हमारे माननीय सदस्य ने प्रेस कमिशन की बात को उठाया। इस प्रेस कमिशन की रिपोर्ट को आये लगभग पांच वर्ष हो गये और उस की जो सिफारिशें थीं वे बहुत सी बातों के लिये थीं। लेकिन इस वर्ष के अन्दर जहाँ तक इस मंत्रालय का ताल्लुक है उस ने प्रेस कमिशन की रिपोर्ट को कहीं तक कार्यरूप में परिणत किया है हम लोग यह जानना चाहते थे।

इस रिपोर्ट में कही जिक्र नहीं है अगर थोड़ा सा एक अंश इस मंत्रालय की रिपोर्ट में रहता तो मालूम हो जाता कि प्रेस कमिशन की जो रिपोर्टें और जो सिफारिशें थीं और जिनका कि ताल्लुक इस मंत्रालय में था वह किस हद तक मानी गईं।

अभी मेरे एक माननीय सदस्य ने प्रेस के बारे में यह कहा कि प्रेस एक स्वतंत्र संस्था है और उसको स्वतंत्र रहना भी चाहिये। सरकार का नियंत्रण उसमें नहीं रहना चाहिये और सरकारी नियंत्रण न रहना ही अच्छा है : लेकिन सरकार का काम दरअसल यह देखना होना चाहिये और जैसा कि प्रेस कमिशन की रिपोर्ट में भी जिक्र आया है कि प्रेस की अवस्था ठीक नहीं है, प्रेस का संचालन ठीक नहीं है, वह अवस्था कैसे सुधरे।

प्रेस की मालकियत भी थोड़ से इनेगिने लोगों के हाथ में है। इसके साथ ही सरकार को इस और भी देखना चाहिये कि प्रेस की जो नीति निर्धारित होती है वह कुछ थोड़े से आदमियों के हाथों द्वारा न हो कर सर्वसाधारण द्वारा हो। प्रेस कमिशन ने एक सुझाव यह दिया था कि कोशिश यह होनी चाहिये कि जो प्रेस एम्प्लोई हैं प्रेस को चलाने वाले बोलें हैं उनका भी मालकियत में हिस्सा होना चाहिये। अभी प्रेस की तमाम पावर कुछ थोड़े से लोगों के हाथों में केन्द्रीभूत हो गई है।

[श्री श्रीनारायण दास]

उसमें आम लोगों का भी बखल होना चाहिये। उन्होंने सजैस्ट किया था कि प्रेश एक ट्रस्ट की तौर पर बना कर चलाया जाय। इस सम्बन्ध में मैं यह सुझाव देना चाहता हूँ कि ट्रस्ट के साथ साथ प्रेश को चलाने के लिये कोओपरेटिव सोसाइटी हो और बिना सरकारी नियंत्रण के प्रेश को चलाना चाहिये। अगर इस तरह की कोओपरेटिव सोसाइटी की स्थापना करके प्रेश को चलाया जाय तो मैं समझता हूँ कि प्रेश में जो बहुत सी क्षामियां आज हैं वे दूर हो जायेंगी। इसलिये मैं समझता हूँ कि सरकार को कोओपरेटिव की स्थापना के लिये कोई स्कीम जल्द चलानी चाहिये।

कुछ शब्द मैं नेपाली ब्राडकास्ट के बारे में कहना चाहता हूँ। नेपाल से मेरा कुछ थोड़ा सा सम्बन्ध है और मेरा निर्वाचन क्षेत्र नेपाल के नजदीक पड़ता है और मेरा भ्राना जाना भी वहाँ लगा रहता है। मुझे पता है कि हिन्दुस्तानियों के खिलाफ नेपाल में एक साधारण बातवचरण है। मालूम नहीं क्यों किस वजह से कौन ऐसा करता है, इसकी छानबीन करने की जरूरत है। नेपाल की जनता और हिन्दुस्तान की जनता में बहुत ही सम्पर्क रहा है और उस सम्पर्क को और मजबूत बनाने के लिये ताकि हिन्दुस्तान और नेपाल में मैत्री भाव बढ़े, यह जरूरी है कि हम नेपाल में ज्यादा से ज्यादा ब्राडकास्ट करें ताकि नेपाल की जनता यह समझ सके कि हिन्दुस्तान उनके लिये एक विदेशी मुक्त न हो कर उनके बहुत पास है। इन शब्दों के साथ मैं इस मंत्रालय के शर्च की मांगों का समर्थन करता हूँ और उम्मीद करता हूँ कि जो कुछ मैंने कहा है उस पर ध्यानपूर्वक विचार किया जायगा और मेरे सुझावों को स्वीकार किया जायगा।

राजा गणेश प्रसाद (मथुरा) : श्रीमान जी, आज इन प्रश्नों पर मैं हिन्दी में बोलूंगा क्योंकि ब्रज भाषा के विषय में मैं कुछ धार के सामने निवेदन करूंगा।

ब्रज भाषा एक ऐसी भाषा है जिसको कि बंगाली, गुजराती, मराठी, राजस्थानी और पंजाबी इन तमाम भाषाओं की माता कहा जा सकता है। हमारे श्रीकृष्ण चन्द्र जी ने हमारे ब्रज में एक खास तरह का नया भाव उत्पन्न किया था। ५००० साल पहले हमारे ब्रज में और तमाम हिन्दुस्तान में वेदों का उभाना था। इन्द्र की पूजा होती थी। मगर जब श्री कृष्ण चन्द्र की माता इन्द्र की पूजा करने लगीं तो उन्होंने कहा कि नहीं इन्द्र की पूजा मत करो, गोवर्धन की पूजा करो, गिरिराज की पूजा करो जो कि हमारा ब्रज का पहाड़ है। हमारे ब्रज में इस प्रकार एक नया भाव उत्पन्न किया था और वह बराबर चला आ रहा है। मेरा कहना है कि ऐसा जो हमारा ब्रज है और हमारी ब्रज भाषा है उसकी ओर ध्यान इंडिया रेडियो ज्यादा ध्यान दे और ब्रज भाषा को और ज्यादा बढ़ाये और हमारे ब्रजवासी तो यह भी चाहते हैं कि अगर हो सके तो मथुरा में आप एक आकाशवाणी का केन्द्र बना दीजिये जहाँ से कि ब्रज भाषा फैलाई जाय। ब्रजवासियों की यह मांग है जो कि मुझे आपके सामने रखनी पड़ी।

दूसरी शर्च यह है कि आस इंडिया रेडियो द्वारा बहुत गाने गाये जाते हैं और मेरा पोता तो सुबह से लेकर शाम तक गाने ही सुनता रहता है और गानों के सुनने के बारे उसने अपना पढ़ना सिखाना ही छोड़ का

दिया है। यह बड़ा अन्दर हो रहा है। मैं कह सकता हूँ कि बहुत से घर इस तरह बरबाद हो रहे होंगे जब कि मैं खुद देख रहा हूँ कि मेरा पोता किस तरह चौपट हो रहा है। इसलिये मेरा निवेदन है कि आस इंडिया रेडियो से आप जाने जरा कम मुनबाइये और उसके बदले शिक्षा को बातेँ उसमे ह्याबा बतलाइये। जैसे जो हमारे किसान भाई हैं उनको आप इस रेडियो के द्वारा यह सलाह दे सकते हैं कि किस तरह बीज बोना चाहिये, किस तरह खाद डालनी चाहिये और कैसे फसल को काटना चाहिये। जो कुछ आपको बतलाना हो मेहरबानी करके आप रेडियो द्वारा किसानों को बतलाइये। दूसरे देशों में रेडियो द्वारा बहुत कुछ शिक्षा दी जाती है। मुझे खेद है कि हमारा आस इंडिया रेडियो इस तरफ ध्यान नहीं दे रहा है।

मैं एक बात और अर्ज करूंगा कि दूसरे देशों में स्कूल कालिजो जी जो तालीम है वह रेडियो द्वारा दी जा रही है और आप भी यहां पर उसके लिये बक्त मुकरंर कर सकते हैं कि फसां बक्त यह तालीम दी जायगी और अगर आप ऐसा कर सकें तो उससे बहुत सारी शिक्षा की विककतें दूर हो जायेंगी। मसलन् (ला) कानून को जो पढ़ने वाले है या जो दिन भर काम करते हैं और रात को जो रेडियो सुनने वाले है उनको आप तमाम शिक्षायें दे सकते हैं। तो मैं यह निवेदन करूंगा कि मेहरबानी करके इधर आप ध्यान दें और शिक्षा जो दीजिये वह रेडियो के द्वारा आप दें।

मैं यह भी उम्मीद करूंगा कि हम लोग जो कुछ यहां आपकी सेवा में निवेदन करते हैं उस पर जरा ध्यान दिया जाय और उनको माना जाय। हमारे भाइयों ने बहुत अच्छे अच्छे सुझाव आज दिये हैं और मुझे आशा है कि उन पर गम्भीरता पूर्वक ध्यान दिया जायगा। हमारे एक भाई ने

इस बात पर ऐतराज किया कि हमारे आस इंडिया रेडियो में अंगियों के भावनों की भरमार रहती है। इसके बारे में देखा जाय कि ऐसा क्यों होता है ऐसा होना नहीं चाहिये। इसलिये मैं चाहता हूँ कि जो सुझाव यहां पर दिये जाते हैं उन पर सरकार को गम्भीरता से विचार करना चाहिये।

मुझे अफसोस के साथ कहना पडता है, कि तीन बार रोज पहले मैंने प्रधान मंत्री की सेवा में अर्ज किया था कि होली के ऊपर जरा मेहरबानी करके लाल मुह न किया जाय और रंग न डाला जाय। मगर मैंने अक्षबार में पढ़ा कि भब की बार तो पंडित जी ने पानी से भी होली खेली। मैं श्री नेहरू जी से तीन वर्ष बड़ा हूँ और उस रिस्ते से उनका बड़ा भाई हो जाता हूँ और बड़े भाई की अपने छोटे भाई से यह कहने का अधिकार है।

हमारे देश में बहुत सारे ससत सरीके प्रचलित हैं और मैं अपने प्रधान मंत्री महोदय से यह निवेदन करूंगा कि आप लीड (नैतुल) करिये, लीड (पिछलगुभा) मत हो जाइये, यानी आप रास्ता दिखाइये। और यही मैं मंत्री महोदय से भी कहूंगा कि आप मेहरबानी करके रास्ता दिखाइये बहुत सारी बातें हैं मसलन् हमारे लोग तीर्थ यात्राओं में जाते हैं, लाखों की तादाद में लोग उन तीर्थ-स्थानों पर जमा होते हैं और अक्सर मेलों आदि में दुर्घटनायें हो जाती हैं और भीड़भाड़ और अकम अकम में बहुत से लोग मर भी जाते हैं। रेडियो द्वारा आप देवावासियों को यह बतला सकते हैं कि भाई घुम सब लोग क्यों एक ही जगह इकट्ठा होते हो, भगवान की सब जगह व्याप रहा है और कहीं पर नहा लो सभी जगह पाप बल जायेंगे क्योंकि ईश्वर सब जगह है और एक ही तरफ सब लोग क्यों दीड़ते हो। मेरे कहने का मकसद यह है कि आप इस तरह से लोगों को रेडियो द्वारा शिक्षित कर सकते हैं।

[राजा महेन्द्र प्रताप]

मैं यह कई दफे कह चुका हूँ कि मनुष्य जो है वह दो धार ओ से काम करता है। विचारधारा और रक्तधारा। एक विचार धारा धर्म की है। इसके अलावा कापेस की विचारधारा है, कम्युनिज्म की विचारधारा है और कोई विचारधारा जब मस्तक को पकड़ लेती है तो मनुष्य को इसी तरह चलाती है जैसे कि गर्भ के गले में रस्सी बांध कर ह्राकते हैं। मेरे कहने का मतलब यह है कि जरा तो खयाल करिये कि आप किस विचारधारा के चलाया चल रहे हैं ? ऐसा न हो कि कोई गलत धारा में बह जाये और हमारे देश का सुधार न हो। मैं दरअसल सब प्रश्नों पर कुछ कुछ विचार पेश कर रहा हूँ। मैंने माननीय मंत्री जी से निवेदन किया था कि आप मेहरबानी करके रेडियो से मुझे ससार सच का प्रेम धर्म का प्रचार करने दीजिये, मुझे सदाचार गुट की बात कह लेने दीजिये। तो बहुत अच्छा खत मंत्री जी ने रूपा करके मुझे लिखा और कहा कि फला डाइरेक्टर साहब हैं, मायूर साहब यह करेंगे। तो मायूर साहब ने मुझे फोन पर कहा कि मिनिस्टर साहब का खत आया है, तो आप हमें अपने विदेशी के अनुभव का एक टैप बना दीजिये। पर इसको भी ६ महीने हो गये।

एक माननीय सदस्य आपने बना दिया ?

राजा महेन्द्र प्रताप वह बना ही नहीं।

मेरा कहना है कि ये बातें हमारी सरकार के सब महकमा में चल रही हैं। कोई मुकदमा होता है तो उसके फिले में बरसो गुजर जाते हैं। कोई एक अर्जी होती है तो उसको महीनो बरसो गुजर जाते हैं और फैसला नहीं होता। तो मेरा मंत्री जी से निवेदन है कि ये अपने महकमे में बहुत जल्दी कराया करें। मैं उम्मीद करूँगा कि कल या परसो ही मुझे ससार सच के बारे

में बोलने का मौका मिल जायगा। मेरा कहना है कि हजरत बजीर भाब मेरे कुछ सुझाव...

15 hrs

उपाध्यक्ष महोदय तो आप यहाँ मुझे ही कहे।

राजा महेन्द्र प्रताप सिंह . मैं खत्म करता हूँ। मेरे कुछ सुझाव हैं। आप मेहरबानी करके मेरी इन सब बातों को सुनिये और रेडियो द्वारा इन बातों को फैलाने दीजिये। मेरे दोस्त हैं अमरीका में, जापान में और जरमनी में। मेरी धायाये हैं। वे लोग मेरी बात सुनना चाहते हैं। मैं यह कहना चाहता हूँ कि मेरे कुछ उम्मीद हैं जैसे कि मव मिल कर सब के फायदे में लगकर सब को सुखी बनाये, हमारे समाज से रगड़ मिट जाय, फ्रिक्शन न रहे। लेकिन यहाँ हमारे इस हाउस में ही फ्रिक्शन मौजूद है। एक साहब कुछ बोलते हैं तो दूसरे साहब कुछ और बोलते हैं। मैं तो कहता हूँ कि हम सब मिल कर देश की सेवा करें। आज देश के ऊपर काले बादल छाये हुए हैं। हम तो मदद करना चाहते हैं अपने मंत्री जी की, अपने प्रधान मंत्री जी की और सेवा करना चाहते हैं। हम यह नहीं कहते कि हम मुस्तालिफ हैं, और वह उधर कुछ और है। यह तो कोई और ही कहते हैं, इधर का हाउस, उधर का हाउस, यह कापेस यह अपोजीशन हम यह कोई बात मानने को तैयार नहीं हैं। हम तो इस देश के हैं, एब ईश्वर है, एक ससार है, और उसमें हमारा हिन्दुस्तान है, हमारा आरयन है ईरान से आसाम तक, और हिमालय से सीलोन तक, और हम उसकी सेवा करते हैं।

Shri Ansar Harvani (Fatehpur): Mr Deputy-Speaker, Sir, let me at the very outset repeat an appeal that I made while speaking last year on these Demands to the hon the Prime Minister. My appeal was that the Ministry of Information and Broadcasting is one of the most important Ministries. It has a two-way traffic. On the one side it has to reach the warmth and glow of the freedom to the people of this country, and on the other side it has to keep the Cabinet fully informed about the aims and aspirations of the people. I had suggested that the Ministry of Information and Broadcasting should be treated as a very important Ministry and its Minister should become a full-fledged Cabinet Minister. Sir, I do not hold the brief for the present incumbent who happens to be my old friend, but I feel that the Minister of Information and Broadcasting should be a full-fledged Cabinet Minister so that he may be fully in touch with the happenings inside the Cabinet and, at the same time, he may be able to give full advise to the Cabinet.

Sir, just now one of our hon friends mentioned an incident which recently happened in Delhi. It is often described as the 'Mathai episode'. Mr Mathai was a friend of mine.

An Hon. Member: Was he?

Shri Ansar Harvani: The matter is being investigated by a competent commission. I have neither the inclination nor the desire to pass any judgment about all that has happened. But I think I have every desire and this House has every right to scrutinise the role that the Ministry of Information and Broadcasting played in the whole episode.

An excited Special Assistant of the Prime Minister, with obviously not much of political background, in excitement and anger prepared a resignation letter. He approached his noble master, but definitely an over-worked master, and secured his permission to release that resignation

letter to the Press. Fortunately, when I say fortunately, I use that word deliberately, instead of using his personal assistant or the cycle chaprasi of the Prime Minister's house for sending it to the Press Trust of India to be creded, to the newspapers he sent it to the Press Information Bureau. After all, the Press Information Bureau does not consist only of typists, cyclopye operators, chaprasas and messenger boys. It consists of a paraphernalia of information officers of all varieties, assistants, full-fledged, deputy principal, principal, and highly paid officers. Their task was to scrutinise the statement. Their task was to realise what will be the repercussion of the statement. Their task was to feel what will be the result of releasing this resignation letter. Their task was to tell firmly Mr Mathai that this cannot be released through the Press Information Office because it will not have good results. Their task was to tell the Prime Minister politely that the permission was wrongly given. But our Press Information Bureau has become accustomed to get hand-outs from the Ministries, to cyclostyle them and send them to Press without care of consequences.

Shri Goray (Poona): Sir, a committee has been appointed to look into this.

Mr. Deputy-Speaker: He can depose other facts there, now he is criticising the Press Information Bureau.

Shri Ansar Harvani: It has become their custom to release photographs of VIP's, most of them un-artistic, laying foundation stones or performing the opening ceremonies. The Press Information Bureau thinks that their only duty is to do this.

Now I come to the Press Commission's Report, about which some of our hon friends have already referred. One of the greatest tasks that the Ministry of Information and Broadcasting had performed in the last two years was the appointment

[Shri Ansar Harvani]

of that Commission which came out with a brilliant report. But I regret to say that not one of the major recommendations in that report has till now been implemented. I am sorry for I should admit that at least one of the recommendations has been implemented whereby the Registrar of Newspapers has been appointed, because the Government is always anxious to implement any recommendation where the appointment of a new officer is concerned or the expansion of the Ministry is involved.

What is the position of Press today? We had the Wage Board. The Wage Board gave its award. The Supreme Court rejected it. And, what is it that the Press barons are doing today? We find that a great institution like the *Amrit Bazar Patrika* closed down its Hindi edition at Allahabad. We find that another institution, the *Anand Bazar Patrika* unceremoniously dismissed and sacked its editor who happens to be a Member of this very House. We find another great institution, the *Bombay Chronicle*, built up by two of the greatest editors that India has ever produced, Benjamin Hornimmar and Sayed Abdulla Brelvi, has issued notices to its employees to get out. What is the Government doing about it? I know that the Government has no legislative powers to stop them from closing these papers. But we know it very well that when permissions were given to them to bring the machinery, when permissions were given to them to have the spare parts, when permissions were given to them to have newsprints, it was on the definite understanding that they will turn out newspapers. We find that the other day in the conference of Indian and Eastern News papers Society a great Press baron, Shri Goenka, whose son is standing prosecuted for certain foreign exchange affairs, made a suggestion that they should stop all the papers and run the press for doing job works, and after some time they will start the papers.

I would suggest to the Government and to the Minister for Information and Broadcasting to come forward with a Bill that no one will be allowed to stop the papers, no one will be allowed to sack working journalists, and if they do it the press will be taken over by the Government of India, it will be handed over to co-operatives of working journalists to run the newspapers. This threat will stop them from the mischief that the press barons are doing today.

An hon. friend on that side as well as an hon. friend on this side referred to the news agencies. Well, a fourth rate power, a fourth rate country like Pakistan has three national news agencies and four international news agencies operating in that country. This great and ancient country of ours has only the Press Trust of India to depend for the information that it gives.

And, what is the Press Trust of India? The Press Trust of India which is owned by the press barons and the big business can be trusted only for one thing, and that is to hide the crimes of the big business. Only the other day, in this very House, on the insistence of the hon. Speaker, the hon. Finance Minister disclosed nine names of big businessmen of this country who were being investigated for cheating the country of foreign exchange. The news was given in this House. But the PTI completely blacked it out, because some of its own patrons, some of its owners, were involved in it. Not one single newspaper in India published those names. That is the freedom of the press, that we enjoy here. We should perfectly realise that while in Hitlerite Germany, it was the threat of the Brown Shirts which muzzled the liberty of the press, while in Fascist Italy it was the Black Shirts threat that finished the liberty of the press, in socialist India, in spite of the great democrat that the Prime

Minister is, in spite of the great party to which I happen to belong, which stands for the freedom of the press, the liberty of the press is being muzzled through the back-door by the money-bags, the big businessmen. It is the duty of the Government to do something about it. The monopoly of the Press Trust of India must go. It is the duty of the Government, it is the duty of the Ministry of Information and Broadcasting, to help the people to form another agency in this country.

There was a national agency, United Press of India which has been closed down as a result of misdeeds of its owners. Its machinery are lying idle. The workers are prepared to have a co-operative of theirs. Naturally they cannot have all that money. If we can have money from the Finance Corporation to give to big business to renovate their textile mills, if we can have money advanced from the Reserve Bank to all sorts of unscrupulous businessmen, why can we not advance money from the Ministry of Information and Broadcasting or probably from any other source to have a co-operative of the United Press workers who may form their agency? This is all that I have to say about the press.

I will now make a passing reference to the All India Radio. When I talk of All India Radio, I am reminded of the year 1936 when Lord Willingdon, a true successor of Clive and Hastings who ruled over us, brought the broadcasting system to this country. The old Englishman used to be very fond of ICS officers, but Lord Willingdon thought that the Indian broadcasting system or a broadcasting system in any other country cannot be run by those people who have just a training in magistracy, collectorate and file-pushing, but that it needs dynamic personalities with a certain cultural background. He brought a brilliant Englishman from Britain and he was our first Controller of Broadcasting. That Controller was succeeded by a brilliant professor. But in

independent India, we are more Britishers than the Britishers themselves, as far as the ICS is concerned. I have nothing to say about the present incumbent of the office of Director-General. But on principle I feel that the post of Director-General of All India Radio should go to one who does really have experience in cultural affairs and educational affairs and who has really got a cultural and educational background. Therefore, I would suggest to the hon. Minister that he should revise the policy. After all, All India Radio has been in existence for more than 23 years, and if within 23 years we have not been able to train anyone in the All India Radio itself, to command that experience and command that position, it is a sad commentary on our administration.

One word more and I have done. That is about the publications. One of these days I would like the hon. Minister of Information and Broadcasting to accompany me to Connaught Place. He will find on the pavements hundreds of books published by the Information machinery of the Soviet Union. He will find on the pavements hundreds of books with pin-up girls dealing with American propaganda. But it will be difficult to find our own publications anywhere in the city. We will have to go to some of the desolate shops to get them. That bespeaks either of the unpopularity of our publications or the salesmanship or organisation or the lack of appreciation by the people. Therefore, I would appeal to the hon. Minister that he should improve the sales organisation and the production of our publications so that they may become popular and they may be able to compete with the other countries.

With these words I support the Demands.

Shri Achar (Mangalore): Mr. Deputy-Speaker, Sir, though I have a specific local grievance against our

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Minister, I cannot but appreciate the Ministry as a whole and the splendid work which this Ministry has achieved.

Mr. Deputy-Speaker: Is that a grievance?

Shri Achar: I had that grievance from the very beginning, ever since I came to this House, and at the end I am going to refer to that grievance. But, in spite of any grievance, I cannot but appreciate the Ministry, though I am not very much inclined to congratulate the Minister, and appreciate the work this Ministry has done.

When we go through the report, or just the summary alone, we find that the Ministry has made considerable progress, and I cannot but compliment the Ministry on its work. A casual observation of the facts at a glance would clearly show—without even going to the details—what progress the Ministry has made. I would refer only to a few items. Take for example the number of radio licences issued. We need not go into ancient history. I shall compare it only with the figures for 1956-57. Now, we find that the number of licences issued is 15,38,946, whereas, as late as 1956-57, we find that it was only 11 lakhs odd. Take another item, namely, the number of community sets supplied. It was hardly 25,000 in 1957-58.

An. Hon. Member: Supplied by whom?

Shri Achar: Now; the number is 46,000 or so. That shows the popularity and the progress made. That is the first point to be remembered. I need not tire the House with many figures. As I said, the number of radio community sets has increased from about 25,000 to about 46,000. Then take the schools with radio receivers. It is 10,000 odd. It is nearly 11,000. Formerly, in 1956-57, it

was only 8,000. The number of performances with regard to song and drama is now 1,103 whereas it was only 360 or so formerly. I am mentioning these items only to illustrate as to how this Ministry which is responsible for the spread of knowledge and culture in this country is progressing.

When I say this, I would like to point out one or two important aspects of general policy. I am referring to this aspect from the budgetary point of view. This Ministry is now spending about Rs 10 crores. I am giving it in round figures. It can be split up into Rs. 2 crores of capital investment and about Rs 8 crores for the annual expenses. After all, we have to remember that this Ministry of Information and Broadcasting is something like a utilitarian ministry. It may not be commercial but all the same it is a utilitarian service just like the Railways or the Posts and Telegraphs Department. But I am unable to see why this Ministry should be a heavy burden on the general tax-payer. What I am pointing out is we have got very much less income from this Ministry when compared to the expenditure we are incurring. Let alone the sum of Rs 2 crores of capital investment for which, I think, interest has to be charged on the Ministry like any other investment. But what about the sum of Rs 8 crores? I tried my best to go through these reports and find out the exact income this Ministry is having. As I said, after all, no doubt ours is a welfare State and we have got a socialistic outlook. But all the same, is it necessary that this department should be run like this? This aspect of the question has to be considered both by our Minister and by the Cabinet.

The income on the broadcasting side is only Rs. 2 crores. As the report stands now, it will be very difficult to find out what exactly is the income that is derived by the licences issued, the publications, etc.

Probably it may not be even half the expenditure. Of course, from the figures given in the Statement A of the General Budget, on the broadcasting side, the income is Rs. 2,01,35,000, whereas the expenditure is something above Rs. 4 crores. This is apart from the other Rs. 4 crores of expenditure, bringing the total expenditure to Rs. 8 crores. It is not easy to analyse and give here the figures regarding the income from miscellaneous items. But it is clear that even on the broadcasting side, the income is only Rs. 2 crores and the expenditure is Rs. 4 crores.

I would like to ask, is it justifiable to cast this great burden on the general tax-payer? We have to remember the facts about our country. Leaving aside the bigger cities and towns, our villagers hardly get much benefit from this department, whether it is broadcasting or any other side of this department. When you go to a village, rarely you find a radio set. Even in bigger villages, only very few landlords have battery sets. Of course, radio is very important, but probably 60 to 70 per cent of our people as a whole in the country are not having the advantages of radio. If you view it from this aspect, is it fair that for the benefit of a small class of people, this burden should be put on the general tax-payer? I do not say that Government should not spend more to develop the radio stations, the publications etc., but we know that in foreign countries like England and America, these are run more or less by the private enterprise. Here it is entirely in the hands of the Government.

I would like to ask, is it not necessary to consider whether this department should be run more economically? Of course, efficiency is very necessary. Only the other day, we had a report about the great efficiency of our airlines, but that very report tells us how inefficient they are economically. Nobody seems to have bothered about the rupees,

annas, pias or rather, the rupees, naye paise question. You can spend a large amount of money and have an efficient service. Efficiency is not the only aspect. I would submit to the Cabinet as well as to the Minister to consider this aspect of the question, whether we cannot run this department more economically.

The Speaker preceding me talked about newspapers. In his enthusiasm he said that nobody should be allowed to stop any paper. I do not know how far such a proposition could be supported. I have also some experience of running a small paper, more than 30 years experience, I should say. With all the efforts we are making, small papers are finding it very difficult even to exist. In fact, so many small papers are losing every year Rs. 3,000 to Rs. 4,000.

An Hon. Member: It is because of no advertisements.

Shri Achar: Of course, some get advertisements and some do not. That is not the only criterion. There may be half a dozen magazines and some dailies which are flourishing—even in Delhi, I am told that some of the papers are losing—whether it is Bombay, Madras, Calcutta or Delhi; most of the papers are running at a loss. In addition to that, if Government is to have legislation or rules framed in such a manner that further burden is cast on them, it would be very difficult for them. It is easy to say, prevent the paper from stopping, but the persons running the papers are considering whether they should, whether they can, run the paper at all, on account of the increased cost of newsprint, heavy labour demands, high cost of living, etc. Under these conditions, it is very difficult now to run a paper. So, to demand legislation that no paper should be stopped, I submit, is crying for the moon.

So far as my area is concerned, except for people who know English or Hindi, it is as good as there being no All India Radio at all. In fact, I

[Shri Achar]

have discussed this matter with our Minister also; I have been very happy to discuss this with him, who is one of the Ministers who is always available in the lobby. The real point is, come from the west coast and in that area comprising Coorg, South Kanara and North Kanara, with a population of about 20 lakhs, it is practically as good as having no radio at all. Whether it is the Bangalore station or Dharwar station, the places are more than 250 miles away. Probably this is a problem which has arisen on account of the re-organisation of States. Before re-organisation, South Kanara was in Madras and North Kanara in Bombay. Now, whether it is Bangalore or Dharwar, it is not at all audible. That is the point. That is why I said that no good station exists there. Only people who know Hindi or English can hear from Delhi. Those who know only the regional language.....

Mr. Deputy-Speaker: When the radios cannot be heard there, the voice should not be so loud here.

Shri Achar: That is force of habit. I hope that at least my loud voice will reach the Minister.

From the report I find that many of the stations have been made stronger, 100 kw, 20 kw, 50 kw and so on. I read the report and all the while I was straining my eyes to see whether Mangalore or Bangalore or Dharwar is mentioned. Of course, I strained my eyes but I could find nothing. So my only appeal to the Minister is....

The Minister of Information and Broadcasting (Dr. Keskar): Dharwar is there.

Shri Achar. Neither Dharwar nor Bangalore is heard. The Minister may make enquiries and find out the position. People anywhere near Mangalore or Udupi or Coorg or

North Kanara could not hear these stations. So, at least one of these two stations should be strengthened. Everywhere we are expanding and I find that in more than 10 places power is being increased, but nothing is mentioned about either Bangalore or Dharwar.

Dr. Sushila Nayar (Jhansi): Can I say something?

Mr. Deputy-Speaker: I am sorry. Now the hon. Minister.

Dr. Keskar: I am very grateful to the hon. Members for the very constructive criticism that they have offered. I have heard with great attention all that they had to say regarding the various activities of this Ministry.

Mr. Deputy-Speaker: The rest he might continue the next day.

15.32 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SIXTH REPORT

Shri Jhulan Sinha (Siwan): I beg to move:

"That this House agrees with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th March, 1959."

Mr. Deputy-Speaker: Motion moved:

"That this House agrees with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th March, 1959."

Shri Frank Anthony (Nominated—Anglo-Indians): May I make a submission with regard to item No. 4? I do not suppose it will come today.